



F. No.18-06/GA/2020-FSSAI
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 06th November, 2020

TENDER NOTICE

INVITING BIDS FOR CREATION OF FURNISHED OFFICE WITH COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM, CIVIL AND OTHER MISC WORK AT 2nd FLOOR OF CENTRAL DOCUMENTATION COMPLEX BUILDING, RAJAJI SALAI, CHENNAI

Food Safety and Standards Authority of India (FSSAI) invites sealed bids from the reputed & experienced contractors for carrying out renovation work including interior work, customised furniture and fixtures, installation of air-conditioners and other civil and misc works at 2nd Floor of Central Documentation Complex building located at Rajaji Salai, Chennai as per details indicated in **Part-II** of this RFP.

02. The bids are to be submitted in two parts viz Technical and Commercial/Price Bid. Technical bid will contain EMD, an undertaking for acceptance of all terms and conditions, qualification document, cost of Tender Document and the Price Bid which will be as per the prescribed format i.e. **Annexure-5** attached with this RFP. Please super-scribe the above mentioned Title, RFP number and date of opening of the Bids on the sealed cover to avoid the Bid being declared invalid.

03. Tender document (non-transferable) containing detailed specifications, terms & conditions can be obtained from GA Division, FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi on payment of cost of tender Rs.100/- (non-refundable) in the form of Demand Draft/Pay order drawn on any nationalized/scheduled commercial Bank in favour of *Senior Accounts Officer, FSSAI, New Delhi* or in cash. Alternatively, the tender document can be downloaded from FSSAI **website: www.fssai.gov.in. and or through CPP Portal www.eprocure.gov.in/epublish/app** with the payment towards cost of the tender document and submission of bid as mentioned above.

04. The duly filled in Tender Document with relevant supporting documents addressed to Assistant Director (GA), FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi 110002 along with Demand Draft/Pay Order for Rs.11,50,000/- (Rupees Eleven Lakh Fifty Thousand Only) (Non-bearing interest) as Earnest Money Deposit (EMD) may be submitted on or before **2nd December, 2020 by 1100hrs**. The Demand Draft/Pay order towards EMD should be made in favour of Senior Accounts Officer, FSSAI payable at Delhi/New Delhi. It may be noted that the bidders having valid MSME registration or registered with the Central Purchase Organisation or the concerned Ministry or Department are exempted to deposit EMD.

05. **Address for communication:** Asst Dir (GA), Food Safety and Standards Authority of India(FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. -110002

Sd/-
Assistant Director (General Administration)
Food Safety and Standards Authority of India

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1. This RFP is divided into five Parts as follows:
 - (a) **Part I** – Contains General Information and Instructions for the Bidders about the RFP such as the time, place of submission and opening of tenders, Validity period of tenders, etc.
 - (b) **Part II** – Contains essential details of the works/services required, such as the Technical Specifications, Delivery Period, Mode of Delivery and Consignee details.
 - (c) **Part III** – Contains Standard Conditions of RFP.
 - (d) **Part IV** – Contains Special Conditions applicable to this RFP and which will also form part of the contract with the successful Bidder.
 - (e) **Part V** – Contains Evaluation Criteria and Format for Price Bids.
2. This RFP is being issued with no financial commitment and the FSSAI reserves the right to change or vary any part thereof at any stage. FSSAI also reserves the right to withdraw the RFP, should it become necessary or considered appropriate at any stage without assigning any reason there-for.

PART I – GENERAL INFORMATION

1. **Last Date and Time for Depositing the Bids.** **2nd December, 2020 at 1100 hrs.**

The sealed Bids, both Technical and Commercial should be deposited/reach by the due date and time. The responsibility to ensure this lies with the Bidder.
2. **Manner of Depositing the Bids.** Sealed Bids should be either dropped in the Tender Box earmarked for the purpose at 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 or sent by post at the address given above so as to reach by the due date and time. Late tenders will not be considered. No responsibility will be taken for postal delay or non-delivery/ non-receipt of Bid documents.
3. **Time and Date for Opening of Bids.** Sealed Bids received by the due date / time will be opened at **1200 hrs on 2nd December, 2020.** If due to any exigency, the due date for opening of the Bids is declared a closed holiday, the Bids will be opened on the next working day at the same time

or on any other day/ time, as intimated by the FSSAI. **Location of the Tender Box:** 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 as mentioned above.

4. **Place for Opening of Bids.** Bids will be opened in the Conference Room on 3rd Floor of FDA Bhavan in office premises of FSSAI, Kotla Road, New Delhi -110 002. The Bidders may depute their representatives, duly authorized in writing, to attend the opening of Bids on the due date and time. *Important commercial/technical clauses quoted by Bidders will be read out in the presence of the representatives of all the Bidders.* This event will not be postponed due to non-presence of bidder's representative due to any reason. Please note that only the Technical Bid would be opened on the time and date mentioned above. The schedule for opening of Commercial/Price Bid will be intimated after acceptance of the Technical Bid. Commercial/Price Bid of only those firms will be opened, whose Technical Bids are found compliant/suitable after Technical Evaluation is done.

5. **Submission of Bids.** Bids should be forwarded by Bidders under their original memo/letter pad, inter-alia, furnishing details like GST Regn. Number, PAN Number, ESI/PF Regn numbers, Bank address with NEFT Account details, etc and complete postal & e-mail address of their office. The following aspects are to be kept in mind by firms/companies while submitting their bids:-

(a) Bids against this RFP are required to be submitted, as stated above, under a two-bid system as per the technical requirements indicated in **Part – II of this RFP**. The technical bids are to be accompanied with requisite EMD, Tender Fee and other related supporting documents. If tender fee is not paid, an amount of Rs.100/- as Tender Fee in the form of a Bank Draft/Pay Order/Banker's Cheque drawn in favour Sr. Accounts Officer, FSSAI payable at Delhi/New Delhi will have to be deposited along with the bid.

(b) Bids are to be submitted in separate sealed covers/envelopes containing sealed technical and commercial bids. Bids are to be duly marked with the title as '**Technical Bid for renovation and creation of furnished office accommodation in Central Documentation Complex Building**' or '**Price Bid for renovation and creation of furnished office accommodation in Central Documentation Complex Building**'. The Master Cover in which the Technical and Commercial bids are to be enclosed needs to be labelled with the Title of RFP i.e. '**Bid for renovation and creation of furnished office accommodation in Central Documentation Complex Building**'.

(c) Commercial bids of only the technically qualified bidders would be opened/considered and no representation in this regard shall be entertained.

6. **Clarification of RFP.** Bidders may seek clarifications in writing regarding this RFP document within one week of issue of RFP. FSSAI shall respond in writing to any such request for clarifications and all such clarifications shall be posted on the official website of FSSAI i.e. www.fssai.gov.in. It is recommended that all bidders physically inspect the venue for the proposed work and services to get an accurate estimation of the requirements, prior to submission of their Bids.

7. **Pre-Bid Conference.** A pre bid meeting will be held on **18th November, 2020 at 1100 AM** in the office of Food Safety and Standards Authority of India at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi -110 002, to clarify issues and to answer queries on any matter pertaining to the bid that may be raised. The bidders willing to attend the pre-bid conference are requested to inform the FSSAI before hand in writing or through email. They may also bring their queries in writing which could also be sent through email not later than two days before the scheduled date of pre-bid meeting. The bidders are requested to examine the Qualifying and Technical requirements of the Bid Documents so

as to avoid any confusion/scope of not adhering to fulfilling the required conditions and submission of supportive documents along with the bid. In case bidders choose to offer or suggest with better features/specifications/design etc; and concept/material to be used the same shall be discussed by the bidders in the pre-bid meeting and bidders shall also clearly spell out the advantages and superiority of going by such deviations, if they consider it more appropriate and necessary for betterment of the proposed work. The documentary evidence for offering such suggestions with justification shall have to be submitted to FSSAI during the pre-bid meeting. Based on FSSAI's confirmation on these points, bidder will submit its offer and will not be allowed to make any further technical deviation at the time of submission of technical offer. Minutes of pre-bid conference/meeting, including the text of the queries raised and the responses/suggestions given, together with any responses prepared after the meeting, will be transmitted without delay to all purchasers of the bidding documents and/or published on FSSAI's website www.fssai.gov.in. Any changes which may become necessary as a result of pre-bid meeting may be made by the FSSAI exclusively through the issue of an addendum and not through the minutes of the pre bid meeting. **It may be noted that non attendance at the pre bid meeting will not be a cause for disqualification of a bidder and is purely voluntary.** The maximum number of participants from an applicant, who chooses to attend the Pre-Bid Conference, shall not be more than two. The representatives attending the Pre-Bid Conference shall be in possession of an authority letter, duly signed by the authorised signatory of his/her organisation.

8. During evaluation and comparison of bids, the FSSAI may, at its discretion, ask the bidder for a clarification on his bid. No post-bid clarification on the initiative of the bidder will be entertained.

9. Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected.

10. **Validity of Bids.** The Bids should remain valid for a period of **120 days** from the last date of submission of the Bids.

11. **Earnest Money Deposit.** Bidders are required to submit Earnest Money Deposit (EMD) for amount of Rs.11,50,000/- (Rupees Eleven Lakh Fifty Thousand Only) along with their bids. The EMD may be submitted in the form of an Account Payee Demand Draft, Fixed Deposit Receipt, Banker's Cheque from any of the public sector banks or a private sector bank authorized to conduct government business. The validity of EMD should be for a period of 45 days beyond the bid validity period. EMD of the unsuccessful bidders will be returned to them at the earliest after expiry of the final bid validity and within the 30th day at the latest after the award of the contract. The EMD of the successful bidder would be returned, without any interest whatsoever, after the receipt of Performance Guarantee from them as provided in part-IV of this RFP. The EMD will be forfeited if the bidder withdraws or amends/impairs or derogates from the tender in any respect within the validity period of their tender. The bidding agencies having valid MSME registration or registered with the Central Purchase Organisation or the concerned Ministry or Department are exempted to deposit EMD.

12. **Rejection of Bids.** Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected. Bids not submitted as per prescribed format will also be rejected.

PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED

Introduction. FSSAI, a statutory body under Min of Health & Family Welfare intends to create furnished ready to use office accommodation and Laboratory at Central Documentation Complex Building located at Rajaji Salai, Chennai adjoining to Chennai Port Trust area with a view to have an additional office space required for Southern Regional Office. The renovation work will include minor modifications inside wherever needed, interior work, civil and electrical work, supply, installation of customized office furniture as per drawing/design provided, installation of air-conditioning system, audio visual system for conference hall, CCTV cameras and misc work. The detail for the requisite jobs to be carried out are mentioned in RFP and the layout plan, overall design is attached as Appendix-A to this RFP.

2. Ceiling (ready to move/use) height should not be less than 10 ft from the usable furnished floor area with canopy for the proposed construction area giving minimum visibility from the front side of the building.

3. Schedule of Requirements or Scope of Work to be carried out :

General Description of Items

A. **Prefabricated Office Shelter Design parameter:** complete in all respects as per the concept drawings attached including Design, Supply, Installation, Civil works including provision in structure for fitting of electrical & air- conditioners fixtures, Electrical works as per the general specifications as detailed below & as per the requirement and directions of concerned officials and Experts as per attached drawing .The Internal walls shall be up to the height of ceiling .

1. **Structural steel:** The shelter will have suitable structural steel framework of trusses & purlins made up of RHS sections designed as per IS 875 suitable for conditions as mentioned in design parameter. The shelter shall also have suitable runners for fixing wall cladding. All steel work will be given two coats of red oxide zinc chromate primer by the manufacturer in the factory. All the steel items shall be painted using 2 coats of synthetic enamel paint of approved shade.

2. **Doors:**The door shutter panel will be of 25mm thick puf panel having PPGI lipping all round duly fixed to the frame using 3 hinges. The door will be with fly mesh shutter. Each door shutter shall be having 1 Nos. aldrops of 250 mm , 1 nos 100 mm tower bolt fixed on inside & 2 nos 150 mm ' D ' shaped handle.

3. **Windows:** UPVC - 2- way sliding window / fixed shall be provided with all fitments. The window shutter shall be provided with glazing of 5mm toughened glass + min 10 mm air gap +5 mm toughened glass fixed using rubber gasket. The window shall be provided with sliding fly proofing.

4. **Sunshades:** Suitable sunshades made out of 0.50 mm PPGI Sheets will be provided to all external windows and doors not covered under Verandah. The minimum projection for the sunshades will be 450 mm and 300 mm wider than the width of the opening.

5. Electrification: Details as per attachment.

6. Civil Foundation & Flooring: As per standard engineering practices: The foundation plinth beam will be on the mother slab and upto 150mm above the existing terrace floor level & shall be covering the following aspects as per drawing.

A. Excavation of Base-work on Terrace& Backfilling of available excavated area.

B. Providing & Laying in Position Cement Concrete in base 1:5:10(1 Cement: 5 Coarse Sand: 10 Graded Stone Aggregate 40 mm Nominal sizes).

C. Brick Work with bricks of class designation 75 in: Cement Mortar 1: 6 (1Cement: 6 Coarse Sand).

D. Providing & Laying Damp Proof Course (DPC) 75mm thick with Cement Concrete 1: 2: 4 (1 Cement: 2 Coarse Sand: 4 Graded Stone Aggregate 12.5mm Nominal size) over the brick work.

E. Sand Filling up to 50 mm over compacted earth. F. Providing & Laying in Position Cement Concrete in floor 1: 3: 6 (1Cement: 3 Coarse Sand: 6 Graded Stone Aggregate 20mm Nominal size) 75 mm thick. G. Providing & laying vitrified tile 600x600 size over PCC in floor as per specification. Providing& laying vitrified tile super glossy nano tech as per approved patterns with approved colour & make on 20mm thick cement mortar 1:4 (1 cement: 4 coarse sand) sand mortar bed fixed with neat cement paste including fixing to required slopes, floating filing joints with white /coloured tile joints filing compound, curing etc. complete in all respects as per drawings and directions. (Basic rate Rs. 100/- sft). Make Kajaria, Somany NITCO or equivalent. H. Cement Plaster - 12 to 15mm thick mix on the exposed external Brick wall over NGL in 1: 6 (1 Cement: 6 Fine Sand) finished with Water proofing Cement Paint Snowcem or equivalent of approved shade. I. Plinth protection of average 50 mm thick 1:5:10 and 300 mm in width (Sloping from 3 inches to 1 inch).

The details of work description with estimated quantities which would be required for the proposed construction and allied work is given below:-

S. No.	Item Description	Unit	Tentative Qty
1	Supplying & Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete:	Kg	6000
2	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	500
	DISMANTLING		
3	Demolishing of Brick Work manually/ by mechanical means including disposal of unserviceable material from site & usable material to be stake at site as per direction of concerned official.	Cum	25
4	Demolishing/ Chipping of Existing Stone / Tiles from floor manually/ by mechanical means including disposal of unserviceable material & usable material to be stake at site as per direction.	Sqm	600
5	Removal of debris from site and shifting to appropriate location as per the local authority regulations.	Cum	80
	CC & RCC Work		
6	Providing and laying in position Cement Concrete 1:4:8 (1cement : 4coarse sand :8 graded stone aggregate 20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering for all floors	Cum	1
7	Providing & laying Reinforced cement concrete 1 : 1.5 : 3 (1cement : 1.5coarse sand :3 graded stone aggregate 12-20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering for all floors	Cum	2
8	Centering and shuttering: Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels for columns, beams and slabs	Sqm	15
9	Reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete Cold Twisted bars of grade FE-500D	Kg	500
	Masonry Work		
10	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1cement:6 coarse sand of zone-II) at all heights and levels.	Cum	30
11	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	30

12	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	2
13	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third coarse of half brick masonry (with F.P.S. bricks).	Sqm	2
	BRICK BAT COBA WATERPROOFING		
14	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4 coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.	Sqm	100
	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid)		
	CIVIL WORK		
15	Excavation of Base Work/ Brick bat coba on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	Sqm	50
16	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	Cum	3
17	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	300
18	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	20
	TILES / STONE / MARBLE		

19	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles 800x800mm / 1200 x 1800 mm / 1200x 1200 mm of approved color laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush/ spacer pointing in tile grout with matching epoxy including preparation of surface, cleaning etc complete. (Base Price - Rs. 125/Sqft) (Kajaria/Somany/Nitco or equivalent make)	Sqm	500
20	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/Somany/NITCO/ make approved equivalent of approved colour & quality. (Average Base Price - Rs. 100/Sqft including design and border on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	50
21	Wall Tiling (Toilet and Pantry Area): Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved color and Kajaria make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete (Average Base Price - Rs. 80/Sqft including design, border and glass strip etc on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	200
22	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer membrane reinforced with non woven fibre in Toilet areas upto 7ft height.	Sqm	150
23	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 200/sft)	Sqm	40
24	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaiselmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	80
25	Fixing Udaipur Green Marble/ Yellow Jaiselmer stone / Granite as per the basic item, in border, facia and drops or similar locations, of width up to 150mm including cleaning etc. complete.	RMT	150
26	Providing & laying 40 mm thick marble chips flooring in combination of white and grey cement (50:50), rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry, glass strips, pigment etc. complete as per the drawing and design.	Sqm	10

27	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joints to be filled by Chemical. Complete consider basic rate Rs 150/sft (for rounder patterns).	Sqm	10
28	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joints to be filled with chemical. complete consider basic rate Rs 90/sft	Sqm	12
29	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled with Chemical complete. consider basic rate Rs 80/sft	Sqm	20
30	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled. complete consider basic rate Rs 90/sft	Sqm	20
31	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. Joint to be filled with Chemical. complete consider basic rate Rs 800/sft	Sqm	20
32	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in copping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs. 80/- per Sft)	Sqm	20
33	Providing & laying matt finish exterior grade terrace tiles in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled with Chemcial. complete. tiles to be layed on cement mortar giving proper rain water slope as per design. basic rate Rs 80/sft	Sqm	20
34	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded & pre-polished, machine cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour& texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, polishing to edges to give high gloss finish etc complete at all levels	sqm	20
35	Providing edge moulding to 18mm thick gang saw cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding& polisging to edges to give high gloss finish etc complete at all levels	metr e	25

36	Grinding & polishing the existing kota and marble stone flooring and steps in the entire staitcase well area starting from ground floor and leading up to second floor including all steps, risers, landing and skirting complete	Sqm	200
	WOODEN FLOORING		
37	Providing & Fixing 8mm thick water proof MDF over heavy duty polythene sheet to avoid moisture/damages to the carpet tile flooring	sqm	60
38	Providing & fixing Prelaminate wooden flooring With high resistance towards scratches / cigrate Burns, furniture legs in high abbreasion resistance, HPL laminate surface layer, HDF core material & Compact sound block underlay in thickness upto 9mm plank size upto 1195 x 200mm in Pergo /Kronotex or equivalent make in natural touch or Matte finish AC-5 grade as per direction of eng / officer in charge.	Sqm	50
39	Providing & fixing carpet tiles flooring over tiled Surface in level loop gauge 1/10 in 100% poly- Propylene material in thickness upto max 10mm & Pile weight upto 600gm/sqm in tile size up to50mm x 50mm of approved make.	Sqm	60
	PAINTING		
40	Internal Wall Paint : Providing & making only the base coat and preperation of the surface for the wall paper. Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)	Sqm	350
41	Internal Wall Paint : Providing & applying 2 or more coats of Plastic Emulsion paint including a coat of primer (Asian Royale or equivalent). Complete	Sqm	700
42	External Wall Paint : Providing & applying 2 or more coats of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian Apex Ultima)	Sqm	400
43	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two or more subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	200
44	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	50
45	Finishing with Synthetic Enamel paint (two or more coats) at all locations prepared and applied as per manufacturer's specifications including appropriate priming coat, preparation of surface, etc. complete (Asian, ICI or equivalent)	Sqm	150
	FALSE CEILING		

46	<p>False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main "T" runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross "T" of size 24x25 mm made of 0.30 mm thick (minimum) sheet, 1200 mm long spaced between main "T" at 600 mm center to center to form a grid of 1200x600 mm and secondary cross "T" of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main "T" runners to be suspended from ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by Engineer-in-charge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.</p>	Sqm	250
47	<p>Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm thick bottom rail of 80mm with tapered flange of 26mm each fixed with self taping screws running in a direction perpendicular to G.I channel fixed with self taping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with rawl plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. including Cove and design etc to accommodate the designer light / profile light etc all complete as per directions of Officer in charge</p>	Sqm	300
48	PoP Ceiling including cove and fixing of lights	Sqm	150
49	<p>Designer False ceiling made out of Wooden frame suspended from the trusses / Ceiling, BWP ply in 18mm thickness pasted with 3mm MDF for grooves and finally finished with 1mm thick designer laminate / glass / other designer items complete as per the directions</p>	sqm	60

50	Providing & fixing designer Ceiling & wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8mm MDF and finally finished with 50mm x 25mm wooden batens and 25mm x 25mm wooden batens and then painted with DUCO paint in required colour shade, 5mm lacquer glass and polish, designer laminate wherever required as per design and directions	sqm	10
51	Plaster of Paris punning plaster on walls, 15-25mm thickness providing grooves as per the design	sqm	100
52	POP punning plaster on walls to give an even & smooth finish average 15mm	Sqm	700
	ELECTRICAL WORK		
53	Electricals: Providing electrical work comprising of PVC Conducing, Point / Power wiring, including CAT-6 cabling of D-Link Make, EPBAX, CCTV, LAN & Networking and for Office Automation, HUB common connector, cabling from Router to workstations and cabins an (Havells FRLS or equivalent), Modular Switches, Sockets with boxes (Northwest or Norises or Legrand or equivalent) & respective cover plate. All the wiring shall be terminated at server room / DVR/ Panel room etc as per the design and detail. (All other fittings & fixtures in concerned officials' scope) as per given specifications and amended upto date.	Sqm	500
54	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Syska/wipro/Max or equivalent make) as per design	Each	50
55	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp alongwith all accessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	4
56	Supply, Installation, Testing and Commissioning (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated ,copper conductor ,single core cable etc as reqd	Each	4
57	SITC of 15 watt LED type Down Lighter fitting direct in the fall ceiling (Recessed) type i/c testing commissioning and connection etc complete as required (Phillips/wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	50
58	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etc as required (Philips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	30
59	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	15
60	SITC of designer hanging lights maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame fitted with CFL or LED bulbs as per design.	Each	6
61	LED Up- Lighters (Weather Proof)	Nos	8

62	LED Down- Lighters (Weather Proof)	Nos	7
63	LED Wall Bracket Lights (Weather Proof)	Nos	12
64	Providing & fixing Designer profile lights completely customized to the size and designs provided by the Project Architect in required colour & specifications and including the cost of light fixture, cost of customization, fixing materials, labour, transport and lifting & handling charges (30Watt/50mm/6500K/ recessed)		
i)	25 mm wide straight profile lights	mtr	<u>150</u>
ii)	25 mm wide in Designer shape for office / Work station	mtr	<u>100</u>
i)	50 mm wide straight profile lights	mtr	<u>100</u>
ii)	50 mm wide in Designer shape for office / Work station	mtr	<u>150</u>
iii)	100 mm wide rectangular shape 50Watt	mtr	<u>125</u>
65	Providing & fixing upto 3 watt LED lights for Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	each	15
66	Providing & fixing upto 3/6 watt LED strip lights for vertical Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	mtr	8
67	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	Nos	2
	4 WAY TPN DB		
	INCOMER :		
	1 no. 40A, FP MCB/ RCCB		
	Outgoings		
	12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.		
68	Providing & fixing Electrical LT panel including labour, boxing in heavy gauge with powder coating fitted with all required Switch gears and other electrical materials complete including transportation and lifting charges etc. with following accessories on panel : (i) 250 Amp TP&N MCCB 35kA = 1 No. (ii) 200 Amp 4 Strip Copper Bus Bar - 01 No. (iii) 100 Amp TP&N MCCB 25KA -= 04 Nos (iv) 63 Amp DPMCB = 4 Nos	each	1
69	Providing & fixing Electrical cables including labour, with all required electrical materials complete including transportation and lifting charges etc. in Havells Make and required specifications		
i)	4/10 copper armoured	mtr	120
ii)	4/16 copper armoured	mtr	110
iii)	4/185 aluminium armoured	mtr	50
70	Earthing with copper earth plate 600 mm X 600 mm X 3 mm thick including accessories, and providing masonry enclosure with cover plate having locking arrangement and watering pipe of 2.7 metre long etc. with charcoal/ coke and salt as required.	each	2 sets
71	Providing and fixing 25 mm X 5 mm copper strip on surface or equivalent arrangement for concealed area connections etc. as required.	RMtr	90

72	Providing & fixing ELCB in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3
73	Providing & fixing TPN in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3
74	Providing & fixing ELCB in Single pole 25Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3
	PLUMBING AND DRAINAGE		
75	Plumbing: Desmantling of existing pipeline for water supply and sewer and Providing Plumbing Lines in Toilets of 20mm PPR pipes (ISI Mark) with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water/ Soil Pipe to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	Sqm	40
76	Plumbing: Providing Plumbing Lines in pantry for Sink, geyser, RO and other amenities of 16/20 mm PPR pipes (ISI Mark) with UV layer & glass coating with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	L.S.	1
77	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as per direction. Concealed work including cutting the chases and making good the walls.		
i)	20mm nominal outer dia pipe	RMT	20
ii)	25mm nominal outer dia pipe	RMT	20
iii)	32mm nominal outer dia pipe	RMT	10
iv)	40mm nominal outer dia pipe	RMT	10
78	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).		
i)	40 mm dia soil pipe	RMT	2
ii)	75 mm dia soil pipe	RMT	4
iii)	110 mm dia soil pipe	RMT	10
79	Providing and fixing 110mm UPVC Nahani Trap.	Nos	6
80	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos	6
81	Providing and fixing BIB COCK	Nos	20
82	Providing & Fixing CPVC Ball Valve		
i)	20mm nominal outer dia pipe	Nos	3

ii)	25mm nominal outer dia pipe	Nos	2
iii)	32mm nominal outer dia pipe	Nos	1
iv)	40mm nominal outer dia pipe	Nos	1
83	Providing & fixing 200mm dia 10KG pressure pvc pipes (Prince, Supreme or equivalent) as vertical stag lines for additional rain waters to the existing terrace in the two shafts complete including labour, materials, fittings, transport and skaffolding	mtr	10
	CHAIRS AND SOFA SETS		
84	Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for use of official's/meeting purposes. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m ³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m ³ . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)	Nos	10
	The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass -filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.		
85	Specifications for use of official's/meeting purposes revolving chair: The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m ³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m ³ . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. The arms of the chairs should be black .	Nos	40

	The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement. Note -. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official) All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.		
86	Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece armrests shall be made of black integral skin polyurethane with 50-70 “A” Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.	Nos	30
87	Specifications for lounge sofa sets: Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover. All material should be used of relevant ISI specification and as approved by the concerned officials.		
i)	Two seated sofa shall have overall size of 1400L x 740 D x 740 H mm	Nos	6
ii)	One seated sofa shall have overall size of 850L x 740 D x 740 H mm	Nos	5
iii)	Three seated sofa shall have overall size of 1800Lx740Dx740H mm	Nos	2
	TABLES		

88	Providing and fixing CONFERENCE ROOM Table with the following specifications:- The table is to be supplied in completely knock down conditions for assembly at site. The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins. The table should be made up of min 32mm thick MDF board with balancing laminate. Top is finished with 1 mm thick laminate of Merino or equivalent make. The table should have waterfall edge. The foil shall be coated with PU layer for better scratch and wear resistance. MDF Board shall be of Interior Grade as per IS 12406 : 2003 The table connections have to be made in such a way that no gaps should be seen in between the tables. The provision of Wire carrier shall be as per manufacturer specifications. Table shall be made in following configuration:- 1) Conference Table 18 Seater -1 nos (6600 mm x 1200 mm). Note: The seating system design shall be modular / changeable as per drawing .	Nos	1
89	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing/MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.	Nos	4
90	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	3
91	The side table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 450mm (W)x 450mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.	Nos	6

92	<p>Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with ample storage (drawer unit) provisions as per drawing & design, with a 50mm thick panel on either sides of total ht 2100mm. A variation of +/-150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.</p>	Nos	30
93	<p>Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1350 x600mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, A variation of +/-150mm either side shall be tolerable as/availability of space. the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and channels to be used, complete in all respects and ready to use.</p>	Nos	6
94	<p>Modular Pantry: Wooden Table with 1mm thickness laminated and .8 mm laminate inside with storage for small pantry with granite / stone top and overhead unit as per the design.</p>	Sqm	7

95	Supplying and installation of Wooden Table of dimension Given below with ample storage (drawer unit) and with back unit/ side table as per the dimensions given below and provisions as per drawing & design. A variation of +/-300mm either side shall be tolerable as/availability of Space. The Wooden Table shall be made up of 19mm block board (in different thicknesses as per requirement of the design) finished Vineer and melamine polish and as per the design provided by the Architect, color as decided by the client/ Architect. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted/ polish in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.		
i)	Director Cabin Table 2700(w)mmX900(d) mmX750(h) mm	Nos	1
ii)	Back Unit at Director Cabin 2700(w)mmX470(d)mmX750(h)mm	Nos	1
iii)	officer Cabin Table 2100(w)mmX750(d) mmX750(h) mm	Nos	4
iv)	officer Cabin Table 1350(w)mmX750(d) mmX750(h) mm	Nos	2
v)	Back Unit at officer Cabin 4550(w)mmX470(d)mmX750(h)mm	Nos	1
vi)	Back Unit at officer Cabin 3400(w)mmX470(d)mmX750(h)mm	Nos	2
vii)	Back Unit at officers Cabin 2250(w)mmX470(d)mmX750(h)mm	Nos	1
viii)	Back Unit at officers Cabin 2100(w)mmX470(d)mmX750(h)mm	Nos	2
ix)	Joining Table Cabin Area 1500(w)mmX600(d)mmX750(h)mm	Nos	8
x)	Back Unit at Reception 3100(w)mmX470(d)mmX750(h)mm	Nos	1
96	Providing & fixing Designer Reception table of size 3000mm x 900mm x 1050mm (+/- variation of 300 mm) and side table as per drawing made out of 18mm thick ply of any shape and design as provided by the Architect with Vineer/MDF and high Gloss PU Polish/Paint on all side with high class hardware and adhesive used as per the drawing and directions of the Project Architect including lighting system	each	1
97	Providing and fixing of 1200mm x 600mm x 750 mm (with the variation of +/- 300 mm) with MS frame / wooden frame and 18mm thick board with Laminate finish (Greenlam or equivalent) as per the drawing for dining area.	each	8
98	Providing and fixing of dining / restaurent Chair with SS finish and wooden seat or as may be approved by the architecth for the dinning area	each	30
	WOODEN STORAGE UNITS		

99	Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by FSSAI/ matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required.		
i)	Having depth of up to 230mm	Sqm	30
ii)	Having depth of up to 350mm	Sqm	50
iii)	Having Depth of up to 450mm	Sqm	25
iv)	Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm	15
	WOODEN PARTITIONS AND PANELLING		
100	Specification for Partitions: Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking	Sqm	8
101	Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official.	Sqm	140

102	Providing and fixing in position teak veneer ply paneling made out of frame work of 50 x 50mm Mirinti/champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official	Sqm	150
103	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions. Double skin partition to be raised with Laminate finish and 6mm thick factory made toughened glass duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	Sqm	40
104	Providing & fixing 32mm thick seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20
105	Providing & fixing designer wall panelling over 125mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 4mm MDF and finally finished with 1mm designer laminate / lacquer glass / other designer material as per design and directions of the Project Architect	sqm	10
106	Providing & fixing designer wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8-10mm designer tiles in Armani Brown colour per design and directions of the Project Architect	sqm	10
107	Providing & fixing designer wall panelling made out of 18mm thick BWP play as base, fixed with 8mm MDF in design as per drawing, edge of the MDF duly fixed with edge binding tape, 1mm designer laminate fixed in diagonal pattern and finally 5mm designer lacquered glass fixed with silicon in the slits between the laminate complete as per the design and instructions of the Project Architect.	sqm	20
	Toughened Glass		
108	Providing and Fixing Toughened Glass on wall for writing board, name board etc as per details below :-		
i)	toughened glass for using as writing board	Sqm	5
ii)	toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature	Sqm	3

iii)	sign board using 19mm BWR Board & veneer with polish covered with toughened glass of same size using stickers/film pasted using stainless steel spacers as approved	Sqm	2
109	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fiber sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	2
110	Providing & fixing 4-6mm thick as the case may be designer coloured lacquered glass at various locations in ceiling and walls as per the drawing and design of the Project architect	sqm	15
111	Providing & fixing designer railing in staircase made out of 12mm toughened glass and stainless steel frames and hardware in 304 steel grade as per the design of the Architect.	sqm	20
	DOORS AND WINDOWS		
112	Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately.	Sqm	45
113	Providing and Fixing Patch Fittings in Glass Doors etc as per directions of concerned officer-in-charge		
	a) Double cylinder floor spring (heavy duty - 90kg)	Nos	12
	b) Top patch fitting of Ozone / Dorma / Closma or equivalent make	Nos	12
	c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make	Nos	12
	d) Corner patch lock of ozone/ dorma / closma or equivalent make	Nos	12
	e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make	Nos	12
114	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.	Sqm	30
115	Providing & fixing solar sun control film in brown / black / grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions.	Sqm	60

116	Providing and Fixing 35mm thick BWP flush doors cladded and pasted with 1mm designer laminate / 3mm veener of standard make (Century / Green) on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardwares viz door closer etc; all complete ready to use	Sqm	70
117	Providing and fixing of UPVC Sliding/fixed/casement window with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections as per the approved drawings by the Architect. The window will be with double toughned glass with Air Gap 6-10-6 fixed using rubber gasket. All hardware fittings will be of doorset or equivalent make.	Sqm	140
	FIXTURES AND OTHER ITEMS		
118	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.		
	(a) Active screen range	Sqm	20
	(b) Oaken Glow (officer cabins)	Sqm	20
	(c) View Max screen	Sqm	30
119	Providing & pasting imported graphic / customised designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50
120	Providing & pasting texured / standard designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	300
121	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	4
122	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	4
123	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	4
124	Providing & fixing unplastic is edpvc triple layer overhead water storage tank ISI Mark Syntex or equivalent	Ltr	5000
125	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6
126	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6
127	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6
128	Providing & fixing hand shower (health faucet) with metal hose & holder in polish crome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6

129	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	Nos	8
130	Providing & fixing unplasticied PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	8
131	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	Nos	8
132	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	Nos	8
133	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	Nos	8
134	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	Nos	9
135	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	Nos	15
136	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accesories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper llining complete as per the directions of the Officer in charge	each	6
137	Providing & fixing 5mm thick looking mirror of superior quality (Modigaurd/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental beeding all around the mirror including polishing 7 fixing with teak wood plugs etc complete as per the directions.	sqm	6
138	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing , commissioning etc. as reqd.	Each	6
139	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48" in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	20
140	Providing & fixing geysers including labour, geyser and plumbing materials complete including transporation and lifting charges etc. (Cropton, Racold or equivalent)		
i)	25 Ltr	each	1
ii)	15 Ltr	each	3

141	Providing & fixing R.O. system for water purification including labour, RO and plumbing materials complete including transportation and lifting charges etc. minimum capacity 20 Ltrs (Eureka or Kent or equivalent)	each	1
142	Providing & fixing Exhaust Fans / fresh air ventilation fans in toilets & kitchen areas (200mm or higher)	each	4
143	Providing & fixing wall fans in officer cabins in size 400mm sweep with oscillating function in white colour plastic body of Orient, Crompton or equivalent make (Standard Size)	each	10
144	Providing & fixing Electric Chimney in the Kitchen upto 900mm in width with High RPM motor including ventilation pipe and fixing complete with transportation & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1
145	Providing & fixing Electric Hob for cooking in the Kitchen upto 900mm in width with 3 to 4 burners including connection pipe and fixing complete with transportation & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1
146	Providing & fixing upto 300 ltr Refrigerator for the Kitchen complete including transport, lifting and handling charges of Godrej, Whirlpool, Hier, Hitachi or equivalent make	each	1
147	Providing & fixing upto 28 ltr Microwave for the Kitchen complete including transport, lifting and handling charges of Whirlpool, Hier, IFB, Samsung or equivalent make	each	1
148	Providing & fixing Designer Console customized to the shape and size as specified by the project architect / lead consultant - made out of solid teak wood base duly PU polished and having stone top as per design including transport and lifting charges.	Each	1
149	Providing & fixing new monoblock 0.5 hp water motor of crompton / kirloskar or equivalent make along with an automatic sensor connected to the said pump having wire going upto the concerned tank with mercury dip inside to sense the level of water for having water supply all round the day on auto-mode system	set	1
	VARIABLE REFRIGERANT FLOW SYSTEM		
	<u>Installation of Variable Refrigerant Flow System</u>		
150	Supply of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor. (make Hitachi/Mitsubishi Heavy Duty/Toshiba only)		
i)	24 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1
ii)	40 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1
	<u>INDOOR UNIT</u>		

151	Supply of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections,etc of various capacities.		
	4 way cassette with wired/corded remote		
	2.0 TR	Nos	32
	2.50 TR	Nos	3
	1.5 TR	Nos	2
	3.0 TR	Nos	1
	Hi-Wall Type		
	1.3 TR	Nos	1
	1.0 TR	Nos	4
	Corded Remotes	Nos	38
	Cordless Remotes	Nos	5
152	Y-Joints	Nos	44
	Freight, Loading & Unloading		
	Installation of Variable Refrigerant Flow System		
153	Installation , Testing and commissioning (duly certified through OEM) of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.		
	Installation, Testing and Commissioning Outdoor Unit		
i)	24 HP	Nos	1
ii)	40 HP	Nos	2
	<u>Indoor Units</u>		
154	Installation, testing and commissioning of INDOOR units , address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism , pipe connections and individually controlled louver setting for cassettes.		
	Cassette Units		
	2.0 TR	Nos	32
	2.4 TR	Nos	3
	1.5 TR	Nos	2
	3.0 TR	Nos	1
	Hi-Wall Units		
i)	Wall Mounted Split Type : 1.3 TR	Nos	1
ii)	Wall Mounted Split Type : 1.0 TR	Nos	4

iii)	Corded Remote	Nos	38
iv)	MS Stand for Outdoor Unit Mounting	Nos	3
	Refrigerant Piping, Drain Piping and Cabling		
155	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.		
	41.3 (with 19 mm Insulation)	RMT	50
	34.9 (with 19 mm Insulation)	RMT	50
	28.6 (with 19 mm Insulation)	RMT	30
	22.2 (with 19 mm Insulation)	RMT	30
	19.1 (with 19 mm Insulation)	RMT	120
	15.9 (with 19 mm Insulation)	RMT	275
	12.7 (with 19 mm Insulation)	RMT	100
	9.5 (with 13 mm Insulation)	RMT	175
	6.4 (with 13 mm Insulation)	RMT	100
	<u>Cable Tray</u>		
156	Providing and fixing of GI cable tray with properly support complete with GI threaded.		
i)	Cable Tray for copper piping (300 mm) without cover	RMT	90
ii)	Cable Tray for copper piping (150 mm) without cover	RMT	50
	Supply, installation, testing & commissioning of Refnet Joints	Nos.	44
157	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.		
i)	32 mm dia	RMT	90
ii)	40mm dia	RMT	180
158	Supply & fixing of control cum transmission wiring of Copper Conductor Cable alongwithConduite for looping between indoor & outdoor VRF System & to main Central remote controller system		
i)	2 C X 1.5 Sq mm	RMT	1025
ii)	Cassette Frames	Nos.	38
	<u>Audio/Visual Items</u>		
159	75"4K UHD (3840x2160) LED display, HDMI, DVI, DP, VGA, Video IN, Component, USB, RS232, Audio IN, 20W in built Speaker, IPS LED Display, USB Media Player, Audio input search, Auto Sleep, Auto Wakeup, Auto Source Detect. And wall mount kit. Approved Make : Panasonic, LG, Samsung	Nos	1
160	60" (inch) Full HD Display with Pixel Pitch of minimum 0.693x0.693mm HDMIx3, Mini D-sub 15 pinx1, Component Video RCA (Y, Cb/Pb, Cr/Pr)x1, Composite Video RCA pinx2, RCA pin (L/R)x2, 3.5mm-diameter mini stereo jack x 1, RS-232Cx1, USBx1 of specified make (Samsung, LG, Sharp) and wall mount kit	No	1

161	49 Inch Display with 1,920 x 1,080, Brightness 350 cd/m ² or above , with HDMI(2)/ DVI-D/ RGB/ USB/ RS232C/ RJ45/ Audio/ IR and Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	3
162	Digital Conference System: Chairman Microphone Unit, with gooseneck microphone, Min 500mm length Condenser gooseneck microphone (cardioid), Clear & Function buttons, Voice controlled activation, Integrated loudspeaker volume when microphone is switched on, Headphone output, Configurable function button, clear button to clear/deactivate all active delegate microphone units, microphone button to turn the microphone on or off with all the required accessories etc all complete AS PER DETAILS MENTIONED BELOW (Make Beyerdynamic, Clockaudio, AKG)	L.S.	1
163	SITC of Digital conference system: Delegate Microphone unit, with gooseneck microphone, min 500mm length Condenser microphone (cardioid), Voice-controlled activation, Integrated loudspeaker, Decreased loudspeaker volume when microphone is switched on, Headphone output, Microphone button to turn the microphone on or off all required accessories etc all complete. (Make Beyerdynamic, Clockaudio, AKG)	Nos	10
164	SITC of Digital Conference system: Central Unit, Control Mn 100 microphone units, 8 microphone unit can be turned on simultaneously, Control and configuration of the microphone units, Automatic audio channel allocation of the microphone units, system can be integrated into tele and Video conference, RS 232 interface, Different operating modes manual, Voice Activation, Override and Push-To-Talk, balanced and Unbalanced Audio Outputs etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	1
165	Digital Conference System: Connecting cable, RJ45/ Multicore connectors, length 2.5m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	11
166	Digital Conference System: Connecting cable, RJ45/ Multicore connectors, length 20m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	2
167	Wireless Handheld System Wireless Transmission- Analog UHF, Number of RF Channels- 960, RF Bandwidth- 24 MHz, Max Systems per Setup - 12, Max Operating Range- 100 m, Frequency Step Size- 25 kHz, Make Make Beyerdynamic, Clockaudio, AKG, Shure	Nos	2
168	Compact in-ceiling speakers with 130° conical, Frequency Range- 80 Hz – 20 kHz, 80 Watts Continuous Program Power, Rated Maximum SPL - 102 dB @ 1 m, Nominal Impedance - 16 ohms (Min Z 16.1 Ω @ 320 Hz) Make JBL, Extron, Bose	Nos	4
169	Two Channel Amplifier with 215W at 8Ω and 350W at 4Ω, Frequency Response- +0dB, -1dB, Signal to Noise Ratio- >97dB*, Total Harmonic Distortion- <0.5% Make Crown, Extron, Bose	Nos	1

170	S.I.T.C. of Digital Signal Processor with 6 or more, mic/line, balanced/unbalanced input and 4 or more, balanced/unbalanced line level output, with built in AEC Frequency Response: 20 Hz to 20 KHz or better, S/N Ratio: >102dB or better, phantom power on all the Input channels. Should also have other features like Feedback suppression, level control, dynamics, mixers, delay and control on RS232/Ethernet complete with installation as per the site requirement. Make Extron / BIAMP/ Crestron	Nos	1
171	Video Conferencing System with 4-Site Connection, Multicast, SIP, H.323 connection, Multi-Monitor upto 2, Echo canceller, Auto gain control, HDMI x 2, Supported output resolutions: 1920 x 1080i, 1920 x 1080p, RJ45 x 1 (100BASE-TX Full Duplex), RS-232C x 1, 12x / 10x Camera, Pan: ±130°, Tilt: +90°-25°. Make Panasonic, Cisco, Polycom	Nos	1
172	Cable cubby with 1 power , 1 USB Power and 4 holes for 1 HDMI and 2 LAN Cable. Make EIS, Extron, Crestron	Nos	1
173	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1
174	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1
175	Distribution Amplifier with 1 HDMI IN and 4 HDMI Out Make Extron/ Crestron/Linetek	Nos	1
176	Metallic Podium Passive Plate with 2 USB Ports, Power Point, Self-Lockable Wheels, Front Logo Sheet all complete. Approved Make - Globus/Smart Media/EIS	No	1
177	DUAL Wireless Lapel Microphone system in UHF band. IR synchronism between receiver and microphones. LCD display with AF, RF, gain and frequency information, Manual adjustment, free frequencies scan and squelch level functions, Individual and Mix outputs of two channel, RECEIVER Frequency band - True Diversity, Bandwidth - 24 kHz, Frequency response - 20 Hz - 20kHz S/N Ratio >104dB (A), Dynamic range >99.5dB, Lapel MICROPHONE - Polar Pattern - Cardioid RF output power - 30 mW, S/N Ratio >104dB (A) Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio	Nos	1
178	DUAL Wireless Handheld Microphone system in UHF band. IR synchronism between receiver and microphones, LCD display with AF, RF, gain and frequency information, Manual adjustment, free frequencies scan and squelch level functions, Individual and Mix outputs of two channel. RECEIVER Frequency band - True Diversity Bandwidth - 24 kHz, Frequency response - 20 Hz - 20kHz S/N Ratio >104dB (A), Dynamic range >99.5dB ,HANDHELD MICROPHONE - Polar Pattern - Cardioid, RF output power - 30 mW, S/N Ratio >104dB (A) Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio	No	1
179	Back Electret Condenser Gooseneck Mic with LED ring at head, Polar Pattern: Cardioid, Sensitivity: -54 +/- 3dB/Pa(0dB=1V/Pa at 1kHz), Frequency Response: 50 Hz - 16 kHz, Output Impedance: 200 +/-30%, Max Input SPL: 138 dB, Equivalent Output Noise: 28 dB, Dynamic Range: 110 dB, Signal/Noise ratio: 65 dB, Current consumption: 2 mA, Desktop base with ON/Off Switch Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio		1

180	2 way passive loudspeaker, Elements: 6½" woofer + 1" TWT, Power handling (100 V Line): 32 W (312 ohm) / 16 W (625 ohm) / 8 W (1k2 ohm) / 4 W (2k5 ohm), Power handling (70 V Line): 16 W (326 ohm) / 8 W (612 ohm) / 4 W (12k23 ohm) / 2 W (2k45 kohm), Power handling (8 ohm): 60 W AES// 200 W peak, Input connector in form of Euroblock, Sensitivity (1W/1m): 92 dB, Max SPL: 109 dB, Frequency response: 80 Hz - 20 kHz, RAL colour code: RAL 9003 (W) /9004 (B). Approved Make - Extron, Bose and Work Pro		6
181	Audio Amplifier with Output power (RMS): 120 W.Output power (Peak): 180 W, Audio inputs: 4 MIC, 1 CD, 1 AUX level. High Impedance Line Output: 100 V, Pre-out: 600 ohm / 1V. Monitor: 8 ohm / 1 W - 600 ohm / 1V.Frequency Response: 50 Hz - 20 kHz +/- 3 dB. EQ Control: Bass: (+/- 10 dB) / 31 Hz - 180 Hz / Centre freq. 100 Hz. Treble:(+/- 10 dB) / 2k5 Hz - 20 Hz / Centre freq. 10 Hz, S/N Ratio: >80 dB (Line), > 60 dB (MIC), THD: Less than 1% at 1 kHz, rated power. Chime: 2 tone chime Approved Make - Extron, Bose and Work Pro	No	1
182	Digital Signal Processor with Analog I/O Channels : 4x4, Analog Input Gain : 0, 10, 20, 30, 40, 43 dB, Analog Input Level : +24 dBu, Analog Output Level : +24 dBu, Frequency Response : ±0 2 dB (20 Hz to 20 kHz), THD+N : < 0 003% (1 kHz, +4 dBu), Common Mode Rejection Ratio : 80 dB @ 60Hz, SNR : 110 dB, Analog Dynamic Range : 113 dB, Analog Background Noise : -89 dBu (A-weighted), Channel Isolation : 108 dB (1 kHz), Input Impedance : 94k ohms, Output Impedance : 102 ohms (Balanced), Phantom Power : 48 V, Interface Input Port : 4 Analog Audio , Output Port : 4 Analog Audio (Terminal Block), 1 LAN (RJ-45), USB Port : 1 USB Audio (Type-A) Approved Make - Extron, BIAMP, Crestron, Danacoid	Nos	1
183	SITC of USB 3.0 and HDMI video output interface PTZ Camera, with a 12x optical zoom Viewing Angle: 72°(H) 80°(D), Wide range Pan/Tilt/Zoom actions: Pan angle from -100° to +100°; tilting angle from -30° to +30°, Equipped with a Sony 1/2.8 inch image sensor Full HD 1080p signal output format with a high frame rate of 60 fps, compitable with Zoom, GotoMeeting and Cisco Webex. Approved Make - Panasonic, Lumens,	No	1
184	4 inputs Multi Format Transmitter with VGA, HDMI, DVI and DP and Cat X out, Up to 4K UHD 3840x2160@30Hz at 4:4:4, 1600x1200@60Hz, Full HD 1920x1080@60Hz, Built-in Control System, IR, RS-232, EDID Emulation,Built-in Oscilloscope for detecting the incoming signal parameters Approved Brand - Lightware, Extron, Crestron	No	1
185	SITC of HDMI Receiver with 1x HDBaseT Input and HDMI Output with EDID, with Ethernet, RS-232, HDCP IR Pass through and support upto 170m of Signal Transmission Approved Brand - Lightware, Extron, Crestron	No	1
186	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1
187	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1

188	HDMI Cable, Speaker Cable, Audio Cable as per Site Requirement Make Extron/ Crestron/Linetek	Nos	1
	CCTV SURVEILANCE SYSTEM		
189	Providing & fixing CCTV surveillance system complete including 4TB HDD, 32 Channel NVR for recording with minimum 15 days back up upto 24 cameras etc inclusive of all allied accessories to make it fully functional with display smart screen HD LED Make: LG, Samsung of 40" size as per specifications and directions of the project architect. Broad details are mentioned below in sub paras viz i, ii to ix	L.S.	1
190	Bullet Camera (12 Nos) - Fixed Lens Supply, Installation, Testing and Commissioning of 2 MP bullet camera with minimum following parameters or better: Sony IMX323 1/2.7" CMOS Progressive Scan Sensor, 1920 X 1080P, 3.6mm Fixed Lens, Color: 0.1Lux @ F1.2 (AGC OFF), B/W: 0 Lux @ (IR ON), H.264, M-JPEG compressions, 20 pcs. III-Gen.SMT IR LED, IR distance 5~30 meters, ONVIF Profile S, DWDR, Privacy Masking, PoE, Micro SD Card slot Certification /Compliance - BIS, EN, CE, ROHS		
i)	(Make Pelco /Bosch/Q-see/ Axis/ CBC/Panasonic and equivalent)		
ii)	Network Video Recorder (Qty 01) : Supply, Installation, Testing and Commissioning of 32 Channels Network video recorder with minimum following parameters or better :- Dual-core embedded processor ,32CH 8HDD NVR , 320Mbps ,Up to 32ch IP cameras access 8 SATA hard disk each up to 12TB ,2 RJ45 10M/100M/1000M network interface Simultaneous HDMI&VGA up to 4K output Easy to use same interface of GUI/WEB/Client 1ch Audio I/O 16ch Alarm input, 4ch Alarm output, RAID 5, RAID 6, RAID 10, 3 ports (USB 2.0 x2, USB3.0 x1) with 4 TB X2 HDD having Certification/Compliance - BIS, EN, CE, ROHS Make Pelco /Bosch/Q-see/ Axis/ CBC and equivalent)		
iii)	Supply, Installation, Testing and Commissioning of 24 port Switch with SFP Ports (without Modules) (qty 01) minimum following parameters or better :- 32 port Switch with SFP Ports		
iv)	Display Unit (qty 01) : Supply, Installation, Testing and Commissioning of Display 24 x 7 days with minimum following parameters or better :- Smart Screen Size 40 inch Screen Resolution 1,920 x 1,080 (FHD pixels HD Type (make Samsung, LG equivalent)		
v)	Control Room Rack Indoor (qty 01) : Supply, Installation, Testing and Commissioning of Floor Rack with minimum following parameters or better :- 6U Rack Frame, Dust filter		

	Camera Mounting Accessories (qty 12 Nos)		
vi)	Pole Mount Bracket for Installation of Bullet Cameras complete as required.		
vii)	LIU Fully Loaded (qty 01) : Supply, Installation, Testing and Commissioning of patch panel with minimum following parameters or better :-24 Port, rack unit 1U, Powder coated aluminium alloy box, ABS FR spool, Nylon FR cable grommet, Aluminium + ABS splice tray, including all accessories and connectors ISO/IEC 11801, EN 20173		
viii)	Supply and fixing of 25 mm PVC Pipe of medium class PVC conduit along with accessories in surface/recess including cutting the wall and making good the same in case of recessed conduit as required with accessories (ISI MARK) as per site requirement		
ix)	CMS Software for 24 Cameras to view picture on Mobile/Computer etc at different location in addition to Display Unit viz LED TV installed with the above equipment		
191	Supply, installation and Commissioning of New Lift (04 stops) with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 4 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The lift shall be of Schindler/Mitsubishi/OTIS make only. Cabin Design and Door design will be with prior approval of FSSAI. All complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility. Broad details /specifications are mentioned separately.	Nos	2

9. Eligibility Criteria for Technical Bid:

To be eligible to participate in the said tender enquiry, the tenderer must fulfill the following technical requirements/criteria: -

9.1 The Bidder must have an established permanent setup (submit company profile/details indicating location/office address with proof).

9.2 Tender fees: Cost of tender fee is Rs.100/- (non-refundable) in the form of Demand draft/Pay order drawn on any Nationalized Bank in favour of SeniorAccounts Officer, FSSAI, payable at New Delhi 110002 or in cash.

9.3 **Earnest Money Deposit (EMD)/Bid Security:** Earnest Money Deposit is for Rs.11,50,000/- (Rupees Eleven Lakh Fifty Thousand Only) (non-bearing interest). The EMD shall be paid in the form of demand draft/banker's cheque/Fixed Deposit Receipt/Bank Guarantee issued by a nationalized bank/Scheduled Commercial Bank in an acceptable form in favour of **Sr. Accounts Officer, FSSAI payable at New Delhi. However, the bidding agencies having valid MSE registration or registered with the Central Purchase Organisation or the concerned Ministry or Department are exempted to deposit EMD.**

- 9.4 Tender offers received without EMD shall be rejected straightway and will not be considered. EMD of tendering agency who submits the sealed quotation but withdraw the same before expiry of the tender validity date may be forfeited at the discretion of FSSAI.
- 9.5 **Firm's Registration:** Bidder must be registered for Income tax/possession of PAN, GST, ESI& PF/EPF. (Attach supportive document viz copy of Regn).
- 9.6 The person signing the tender document on behalf of the agency, shall attach with the tender a proper Power of Attorney, duly executed, stating that he has the authority to bind in all the matters pertaining to the contract, including the arbitration clause.
- 9.7 The bidding firm/agency/company should be an Indian Firm/Agency/Company of Indian origin having been incorporated/in existence for the minimum period of seven years as on date of tender document. (attach supportive documentary proof indicating existence date).
- 9.8 The bidding establishments should be a registered with CPWD under composite category (class-II) or above (i) having authorisation to undertake project/work as per norms applicable for class-II contractor and (ii) interested PSUs companies (Public Sector Undertakings), (attach supporting document as proof).
- 9.9 The bidding firm/agency/company must have successfully done/completed in any of the government departments/organizations works/services during the **last seven years** ending last of last date day of month previous to the one in which bids are invited with the following criteria:-
- (i) Three composite works of building/civil building works costing Rs.1.55 crore or more (one composite work should include civil, electrification, VRF/HVAC, furniture & fixtures, audio/visual installations for conference hall)
 - Or
 - (ii) Two Composite Works (one should be as stated above) costing Rs.1.93 crore or more
 - Or
 - (iii) One Composite Works of Rs.3.09 crore or more.
- (Attach copies of supporting documents like work order/work completion report etc. In case of ongoing project satisfactory performance report should be submitted). Composite works of the building means Civil building work including internal electrification and at least one of the E&M services mentioned below under one agreement :-
- (i) Fire Fighting (ii) Fire Alarm (iii) HVAC (iv) Lift (v) Electrical Sub Station (vi) DG Set
- 9.10 The agency and its associated subsidiaries should not have been blacklisted by any agency or involved in any pending government investigation directly for corruption or unfair trade practices etc(Separate undertaking to be submitted by the bidder).
- 9.11 Vendors should have MOU/authorisation back up with a principal technology partner (OEM – Original Equipment Manufacturer/authorised distributors/dealers) for LGSF structure, various

Visual/Display Equipment/Items and Mitsubishi/Hitachi/Toshiba brands VRF Air conditioning System with capacity of min 30 tons or more who covers up all technological part are only eligible to participate.

- 9.12 The applicant should have achieved minimum annual value of general construction work (as certified by Chartered Accountant, and at least 50(fifty) percent of which is from Engineering (Civil/ Electrical/ Mechanical as relevant to the work being procured) construction works) carried out in any of the year over a stated period (normally five to seven years, ending 31st March of previous year), calculated by applying an appropriate multiplier to the projected annual construction expenditure on the subject contract. The multiplier of 2 may be used, but for very large contracts should not be less than 1.5.
- 9.13 The bidders are required to submit Solvency Certificate for Rs.1.16 cr from their bank to establish their financial worth for the work.

Desirable Criteria

- 9.14 The bidding agency/firm/company having valid ISO certification will be given preference.
- 9.15 The bidding firm with MSME registration will also be an added advantage and given preference in selection.**

Part-III

Standard condition of RFP - May be referred for standard terms of RFP

The Bidder is required to give confirmation of their acceptance of the Standard Conditions of the Request for Proposal mentioned below which will automatically be considered as part of the Contract/Work order concluded with the successful Bidder (i.e. contractor/contractor in the contract), as selected by the FSSAI. Failure to do so may result in rejection of the Bid submitted by the Bidder.

1. **Law:** The Contract shall be considered and governed by and interpreted in accordance with the laws of the Republic of India.

2. **Effective Date of the Contract:** The contract shall come into effect on the date of signatures of both the parties on the contract (Effective Date) and shall remain valid until the completion of the obligations of the parties under the contract. The deliveries and supplies and performance of the services shall commence from the effective date of the contract. The work/services to be completed in 150 days time which will be calculated from the effective date of contract.

3. **Arbitration:** All disputes or differences arising out of or in connection with the Contract shall be settled by bilateral discussions. Any dispute, disagreement or question arising out of or relating to the Contract or relating to construction or performance, which cannot be settled amicably, may be resolved through arbitration. Appointment of Arbitrator shall be made by mutual consent, failing which Arbitrator shall be appointed under Arbitration Act/Min of Law & Justice.

4. **Penalty for use of Undue influence:**The Contractor undertakes that he has not given, offered or promised to give, directly or indirectly, any gift, consideration, reward, commission, fees, brokerage or inducement to any person in service of the FSSAI or otherwise in procuring the Contracts or forbearing to do or for having done or forborne to do any act in relation to the obtaining or execution of the present Contract or any other Contract with the Government of India for showing or forbearing to show favour or disfavour to any person in relation to the present Contract or any other Contract with the Government of India. Any breach of the aforesaid undertaking by the Contractor or any one employed by him or acting on his behalf (whether with or without the knowledge of the Contractor) or the commission of any offers by the Contractor or anyone employed by him or acting on his behalf, as defined in Chapter IX of the Indian Penal Code, 1860 or the Prevention of Corruption Act, 1986 or any other Act enacted for the prevention of corruption shall entitle the FSSAI to cancel the contract and all or any other contracts with the Contractor and recover from the Contractor the amount of any loss arising from such cancellation. The decision of the FSSAI or his nominee to the effect that a breach of the undertaking had been committed shall be final and binding on the Contractor. Giving or offering of any gift, bribe or inducement or any attempt at any such act on behalf of the Contractor towards any officer/employee of the FSSAI or to any other person in a position to influence any officer/employee of the FSSAI for showing any favour in relation to this or any other contract, shall render the Contractor to such liability/ penalty as the FSSAI may deem proper, including but not limited to termination of the contract, imposition of penal damages, forfeiture of the Bank Guarantee and refund of the amounts paid by the FSSAI.

5. **Agents / Agency Commission:** The Contractor confirms and declares to FSSAI that the Contractor has not engaged any individual or firm, whether Indian or foreign whatsoever, to intercede, facilitate or in any way to recommend to the award of the contract to the Contractor; nor has any amount been paid, promised or intended to be paid to any such individual or firm in respect of any such intercession, facilitation or recommendation. The Contractor agrees that if it is

established at any time to the satisfaction of the FSSAI that the present declaration is in any way incorrect or if at a later stage it is discovered by the FSSAI that the Contractor has engaged any such individual/firm, and paid or intended to pay any amount, gift, reward, fees, commission or consideration to such person, party, firm or institution, whether before or after the signing of this contract, the Contractor will be liable to refund that amount to the FSSAI.

6. **Access to Books of Accounts:** In case it is found to the satisfaction of the FSSAI that the Contractor has engaged an Agent or paid commission or influenced any person to obtain the contract as described in clauses relating to Agents/Agency Commission and penalty for use of undue influence, the Contractor, on a specific request of the FSSAI, shall provide necessary information/inspection of the relevant financial documents/information.

7. **Non-disclosure of Contract documents:** Except with the written consent of the FSSAI/Contractor, other party shall not disclose the contract or any provision, specification, plan, design, pattern, sample or information thereof to any third party.

8. **Liquidated Damages:** In the event of the Contractor's failure to submit the Bonds, Guarantees and Documents, supply the stores/goods, installation of equipment, training, etc as specified in this contract, the FSSAI may, at his discretion, withhold any payment until the completion of the contract. The FSSAI may also deduct from the CONTRACTOR as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed/undelivered stores/services mentioned above for every week of delay or part of a week, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of delayed stores.

9. **Termination of Contract:** The FSSAI shall have the right to terminate this Contract in part or in full in any of the following cases:-

- (a) The delivery of the material or required works and services is/are delayed for causes not attributable to Force Majeure for more than one week after the scheduled delivery/work/services.
- (b) The Contractor is declared bankrupt or becomes insolvent.
- (c) The FSSAI has noticed that the selected agency/Contractor has utilised the services of any Indian/Foreign agent in getting this contract and paid any commission to such individual/company etc.
- (d) There is undue & wilful delay in supply of required material for the work resulting delay in completion of the work by the expected schedule as agreed upon.
- (e) As per decision of the Arbitration Tribunal.
- (f) Non-compliance of applicable statutory obligations, as per law of land by contractor/selected firm.

10. **Notices:** Any notice required or permitted by the contract shall be written in the Hindi or English languages and may be delivered personally or may be sent by FAX or registered pre-paid mail/airmail/e-mail, addressed to the last known address of the party to whom it is sent.

11. **Transfer and Sub-letting:** The Contractor has no right to give, bargain, sell, assign or sublet or otherwise dispose of the Contract or any part thereof, as well as to give or to let a third party take benefit or advantage of the present Contract or any part thereof.

12. **Patents and other Industrial Property Rights:** The prices stated in the present Contract shall be deemed to include all amounts payable for the use of patents, copyrights, registered charges,

trademarks and payments for any other industrial property rights. The Contractor shall indemnify the FSSAI against all claims from a third party at any time on account of the infringement of any or all the rights mentioned in the previous paragraphs, whether such claims arise in respect of manufacture or use. The Contractor shall be responsible for the completion of the supplies including spares, tools, technical literature and training aggregates irrespective of the fact of infringement of the supplies, irrespective of the fact of infringement of any or all the rights mentioned above.

13. **Amendments:** No provision of present Contract shall be changed or modified in any way (including this provision) either in whole or in part except by an instrument in writing made after the date of this Contract and signed on behalf of both the parties and which expressly states to amend the present Contract.

14. **Taxes and Duties** : Applicable tax viz GST will be paid extra over the quoted prices, if not included earlier. In case nothing is mentioned, it will be presumed that the rates are inclusive of applicable tax. All bidders are to adhere to the existing GST provisions and any other tax related law of land.

Part IV – Special Conditions of RFP

The Bidder is required to give confirmation of their acceptance of Special Conditions of the RFP mentioned below which will automatically be considered as part of the Contract concluded with the successful Bidder (i.e. Contractor in the Contract) as selected by the FSSAI. Failure to do so may result in rejection of Bid submitted by the Bidder.

1. **Performance Guarantee:** The Bidder will be required to furnish a Performance Guarantee by way of Bank Guarantee through a commercial bank for a sum equal to 7.5% of the contract value within 15 days of receipt of the confirmed order. Performance Bank Guarantee (PBG) should be valid up to 60 days beyond the date of completion of entire work including guarantee period of one (01) year for maintenance and minor works. PBG may also be furnished in the form of a Bank Draft/Bankers' Cheque or Fixed Deposit Receipt if the successful bidder wish to. The specimen of PBG is given in Annexure-6 attached to this RFP. The Performance Bank Guarantee shall be considered open upon receipt by the FSSAI's Bank. In case any claims or any other contract obligations are outstanding, the selected contractor will extend the Performance Bank Guarantee as asked for by the FSSAI till such time as the Contractor settles all claims and completes all contract obligations. The Performance Bank Guarantee will be subject to encashment by the FSSAI and shall be refunded after successful discharging of all obligations relating to the contract. In case the conditions regarding adherence to delivery schedule, settlement of claims and other provisions of the contract are not fulfilled by the Contractor, the same would be adjusted from the available PBG. The selected agency shall also submit an Indemnity Bond on Rs.100/- e-stamp paper giving minimum one year free comprehensive guarantee for maintenance and minor repairs for all the proposed works as mentioned in the tender document.

2. **Tolerance Clause** – To take care of any change in the requirement during the period starting from issue of RFP till placement of the contract, FSSAI reserves the right to 20% plus/minus increase or decrease in the quantity of the required goods upto that limit without any change in the terms & conditions and prices quoted by the Contractor. While awarding the contract, the quantity ordered can be increased or decreased by the FSSAI within this tolerance limit.

3. Terms of Payment

The payment to the selected Contractor will be made as per following schedule:-

- (a) 25% Advance of total cost - against submission of Bank Guarantee/FDR/DD of equivalent amount in favour of Sr Accounts Officer, FSSAI. The same will be released after satisfactorily completion of 30% work.
- (b) Further 25% Advance of total cost - After completion of 60% work and subject to satisfaction of Head (GA) and Asstt Dir (GA) and duly certified by empanelled experts of FSSAI.
- (c) Further 48 % payment of total cost - After satisfactory completion of entire works and Supply/installation and commissioning of all items as per RFP and removal of all malba/leftovers etc from site and submission of Indemnity Bond on Rs.100/- e-stamp paper towards guarantee for all purpose for one year for the work done and items supplied.
- (d) Balance/Final 2% payment of total cost - After termination of guarantee period of one (01) year for maintenance and minor works.

4. Paying Authority:

- (a) Paying Authority will be Accounts Division, FSSAI, 3rd Floor, FDA Bhavan, New Delhi-110 002. The payment of bills will be made on submission of the following documents by the selected Contractor along with the bill:
 - (i) Ink-signed copy of bill/Invoice
 - (ii) Copy of Supply Order/Contract
 - (iii) Job Completion Certificate
 - (iv) Performance Bank guarantee
 - (v) Details for electronic payment viz Account holder's name, Bank name, Branch name and address, Account type, Account number, IFSC code, MICR code
 - (vi) Indemnity Bond (on Rs.100 e-stamp paper)

5. The selected agency is to bear the cost of Water and Electricity consumed during currency of contract/execution of work either on actual consumption basis, in case feasibility of separate electricity sub meter at site or as decided by FSSAI in lump sum. For water charges 1% of the total cost of work (excluding tax component i.e. GST). In case the water supply is self arranged by the agency, the same will not be charged.

6. **Force Majeure clause**

a. Neither party shall bear responsibility for the complete or partial non performance of any of its obligations (except for failure to pay any sum which has become due on account of receipt of goods under the provisions of the present contract), if the non-performance results from such Force Majeure circumstances such as Flood, Fire, Earth Quake and other acts of God as well as War, Military operations, blockade, Acts or Actions of State Authorities or any other circumstances beyond the control of parties that have arisen after the conclusion of the present contract.

b. In such circumstances the time stipulated for the performance of an obligation under the present contract is extended correspondingly for the period of time of action of these circumstances and their consequences.

c. The party for which it becomes impossible to meet obligations under this contract due to Force Majeure conditions, is to notify in written form the other party of the beginning and cessation of the above circumstances immediately, but in any case not later than 10 (Ten) days from the moment of their beginning.

d. If the impossibility of complete or partial performance of an obligation lasts for more than the prescribed time frame of the exhibition, either party hereto reserves the right to terminate the contract totally or partially upon giving prior written notice to the other party of the intention to terminate without any liability other than reimbursement on the terms provided in the agreement for the goods/services received.

7. **Penalty Clause**

The selected agency would be required to meet standard for all the works & services set by the FSSAI. Any breach of timelines or failure to carry out any work as per quality & quantity requirements will result in imposition of penalty equivalent to maximum 10% of the total agreed price of the contract and taking action under clause 4 of part IV relating to encashment & forfeiture of Performance Guarantee. FSSAI reserves the right to get the allied works/services done by any other agency at the risk and cost of the selected bidder. Further in case of delay in work/services beyond reasonable and acceptable reasons/circumstances, damages equivalent to 0.50% of the total cost for each week of such delay shall be recovered. The decision of FSSAI in this regard will be final.

Other Conditions/Guidelines

8. Miscellaneous jobs/works to be carried out during the currency of contract :-

- (a) All the material used for temp construction for creation of vertical structure for usage of FSSAI shall be of international standard and safe to use.
- (b) All electrical cables/connectors/switchboards panel, switches, sockets, telephone/fax/Internet lines will be of ISI or as per the good quality specifications/norms of well renowned makes such as Havel's, Roma Modular, Anchor or equivalent and their laying will be completely covered, safe and tamper proof to avoid any chance for short-circuit/accident etc.

- (c) The routine Upkeep and Clean-up of the complete infrastructure while carrying out the construction work/renovation work shall be carried out every morning and evening so as to avoid any spreading of waste material/items/empties and construction material etc.
- (d) The Cleaning Process will be carried out by using the mechanical/electrical devices by the experienced staff and manual means should be engaged during the construction period by the selected agency.
- (e) If the performance of the selected Agency is not found satisfactory during the validity of the contract, FSSAI reserves the right to cancel the contract unilaterally at any stage and no claim of damage etc from the selected Agency will be entertained or admissible.
- (f) The actual date of commencement of work will be reckoned from the date of signing of the Agreement/acceptance of work order and all the assigned work will be completed in 180 days.
- (g) The Selected Agency would indemnify FSSAI against any loss of property or life or any kind accident, fire etc during the execution of the contract.
- (h) The bidder shall include for the provision of all labour, materials, tools, supplies, equipment, services, facilities, supervision, administration, works contract tax, licenses, permits, insurances, bonds and any other tax/levy as may be applicable, incidentals and all other things necessary to perform and incidental to the performance of the work in strict accordance with the contract documents to the satisfaction of the Architect/ Consultants and Owner i.e. FSSAI.

Statutory Conditions of the Contract(Applicable in case of Successful Bidder)

1. The contractor shall be responsible for all commissions and omissions on part of work force engaged for the purpose of conduct of the event. The FSSAI shall not be responsible in any manner whatsoever, in matter of injury/death/health etc. of the contractor's employees performing duties under this contract.
2. The contractor shall be obliged and solely responsible to comply with all statutory security requirements in respect of manpower engaged by the firm and FSSAI shall not be a party to any dispute arising out of such deployment by the contractor.
3. The work force deployed by the contractor under this contract shall be the employee of the contractor and in no circumstance shall have any claim of employment with the FSSAI.
4. **Affidavit.** An affidavit (on e-stamp paper of Rs. 10/-) is required to be submitted by the successful bidder regarding the fact that the persons employed by the contractor for the outsourcing in relation to the conduct of the proposed work/services be the employees of the bidder for all the intents and purposes and, in no case shall be a relationship of employer-employee between the said persons and the FSSAI shall accrue implicitly and explicitly and the bidder shall also be solely responsible for providing all the statutory benefit to the personnel employed by it. The affidavit should also contain a declaration that bidder shall make payment of compensation under the Workmen's Compensation Act-1923, Industrial Dispute Act-1947, Minimum Wages Act-1936, 1948 or any other applicable Acts or Enactments in case of injury or death of any of its workers while at work or otherwise due to contractors directions/any other job. The affidavit should also contain a

declaration that the bidder shall take care all other statutory liabilities & obligations as well in the most sincere manner and shall solely be responsible for the same.

Part V – Evaluation Criteria & Price Bid issues

1. Evaluation Criteria

- (a) Only those Bids will be evaluated which are found to be fulfilling the eligibility and qualifying requirements of the RFP.
- (b) The technical bids be supported by documentary proof of technically qualifying laid down criteria. For commercial bids, the offers should be restricted to only commercial/price aspects. The rates per unit as per items/qty mentioned in Price Bid Format and the total cost for the entire work scope as mentioned in RFP be quoted as per directive format attached.
- (c) The Lowest Bid will be decided upon the lowest price quoted by the particular bidder as per the Commercial/Price Bid Performa Annexed to this Tender enquiry/RFP. *The ultimate cost to the FSSAI would be the deciding factor for ranking of bids.* All columns/guidelines of the Commercial/Price Bids shall be filled in by the bidder and no column should be left blank.
- (d) The Bidders are also required to spell out the rates of each and every item, services and applicable GST or any other applicable levy/tax etc in unambiguous terms; otherwise their offers will be loaded with the maximum rates of taxes for the purpose of comparison of prices. In the absence of any such stipulation it will be presumed that the prices quoted are firm and fixed and no claim on account of such taxes will be entertained after the opening of tenders. If a Bidder chooses to quote a price inclusive of any duty/tax and does not confirm inclusive of such duty/tax so included is firm and final, he should clearly indicate the rate of such duty/tax and quantum of such duty/tax included in the price. In the absence of any tax indication about tax inclusive or extra, it will be presumed that the prices are inclusive of applicable taxes/duties.
- (e) If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price will prevail and the total price will be corrected. If there is a discrepancy between words and figures, the amount in words will prevail for calculation of price.
- (f) The Lowest Acceptable Bid will be considered further for placement of contract / Supply Order after complete clarification and price negotiations as decided by the FSSAI. The FSSAI will have the right to award contracts to different Bidders for being lowest in particular items. The FSSAI also reserves the right to do Apportionment of Quantity, if it is convinced that Lowest Bidder is not in a position to supply full quantity in stipulated time.

2. Bid documents may be submitted in the agency's letter head/Covering letter containing the following documents: -

Annexure – 1	:	Tender Form
Annexure – 2	:	Bidder's profile
Annexure – 3	:	Financial Status
Annexure – 4	:	Letter of authority
Annexure – 5	:	Financial Bid
Annexure – 6	:	Performance Security (Bank Guarantee)
Annexure – 7	:	Check List for Bidders

3. With a view to assist the prospective bidders in formulation of their quotes, the following are enclosed:-

- (a) Layout of Floor Plan indicating location for the proposed construction, space/area etc to be carried out etc. ... Appendix-A
- (b) Price Bid Format ...Annexure - 5
- (c) Tender Form, Bidders' Profile, Financial Status, Letter of Authority, Performance Guarantee/Security Format and ChecklistAnnexures-I to Annexure VII

Assistant Director (General Administration)
Food Safety and Standards Authority of India

Encls: Appendix-A & Annexures 1 to 7

Tender Form

To,

The Asstt Dir (GA)
Food Safety and Standard Authority of India
Ministry of Health & Family Welfare,
FDA Bhawan, Kotla Road,
New Delhi-110002

Ref. Your Tender No. _____
dated _____

We, the undersigned have examined the above Tender Document, No. _____, dated _____(if any), for carrying out the work relating to creation of furnished office structure with complete interiors, supply of furniture & fixtures, airconditioning system audio visual and other misc & civil work at 2nd floor and terrace of documentation centre building premises, Rajaji Salai, Chennai adjoining Chennai Port Trust area in conformity with your above referred document.

If our Tender is accepted, we undertake to perform the services as mentioned above.

We agree to keep our tender valid for acceptance as required in the Tender document or for subsequently extended period, if any agreed to by us. We also accordingly confirm to abide by this Tender up to the aforesaid period and this Tender may be accepted any time before the expiry of the aforesaid period. We further confirm that, until a formal contract is executed, this Tender read with your written acceptance thereof within the aforesaid period shall constitute a binding contract between us.

We further understand that you are not bound to accept the lowest or any tender you may receive against your above-referred Tender enquiry.

We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government Departments/offices.

Brief of court/legal cases pending, if any, are following:

We confirm that we fully agree to the terms and conditions specified in above mentioned Tender documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation) Duly authorised to sign Tender for and on behalf of bidder with
company seal

Annexure - 2

BIDDER'S PROFILE:

1.	Name of firm:	
2.	Bidder's name	
3.	Registered office address	
4.	Correspondence address	
5.	Telephone: Office – Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	VAT No.	
9.	PAN Number	
10.	STRUCTURE AND ORGANIZATION The applicant is (a) an individual (b) a proprietary firm (c) a firm in partnership (d) a Limited Company or Corporation. (Please attach attested copies of documents of registration / incorporation of your firm)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Signature of Bidder / Authorized signatory

Name of the Bidder

(Seal of the Bidder)

FINANCIAL STATUS**Name of the Bidder**

Description	Financial Years		
	2017-18	2018-19	2019-20
Annual Turnover			
Net Worth			
Current Assets			
Current Liabilities			
Total Revenues			
Profit Before Tax			
Profit After Tax			

1. Attach the copies of financial statements, duly certified, including all related notes and income statement for the last three Financial Years as indicated above complying with the following conditions.
2. All such documents reflect the financial situation of the bidder and not sister or parent companies.

SIGNATURE OF THE BIDDER WITH SEAL AND DATE

LETTER OF AUTHORITY

PROFORMA FOR LETTER OF AUTHORITY FOR ATTENDING MEETING.

No.

Date:

Asstt Director (GA),
FDA Bhawan, 3rd floor,
Kotla Road,
New Delhi-110002

Dear Sir,

We _____ hereby authorize following representative(s) to attend Technical bid opening & Price bid opening and for any other correspondence and communication against above Bid Document:

- 1) Name & Designation _____ Signature
- 2) Name & Designation _____ Signature

We confirm that we shall be bound by all commitments made by aforementioned authorised representatives.

Yours faithfully,

Signature

Name & Designation

For and on behalf of

Note: This letter of authority should be issued by the bidder in writing & duly signed by a person competent and having the power of attorney to bind the bidder. Not more than two persons are permitted to attend Techno –commercial un-priced and Price bid opening.

Price-Bid

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM, AND OTHER MISC & CIVIL WORK AT 2nd FLOOR, CENTRAL DOCUMENTATION COMPLEX BUILDING, RAJAI SALAI, CHENNAI

(Refer to Scope/description of works/goods (in quantity) as mentioned in Part-II of tender Notice).

S. No.	<u>Item Description</u>	Unit	Tentative Qty	Unit Rate (in Rs.)	Total Amount (in Rs.)
1	Supplying & Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete:	Kg	6000		
2	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	500		
	DISMANTLING				
3	Demolishing of Brick Work manually/ by mechanical means including disposal of unserviceable material from site & usable material to be stake at site as per direction of concerned official.	Cum	25		
4	Demolishing/ Chipping of Existing Stone / Tiles from floor manually/ by mechanical means including disposal of unserviceable material & usable material to be stake at site as per direction.	Sqm	600		
5	Removal of debris from site and shifting to appropriate location as per the local authority regulations.	Cum	80		
	CC & RCC Work				
6	Providing and laying in position Cement Concrete 1:4:8 (1cement : 4coarse sand :8 graded stone aggregate 20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering for all floors	Cum	1		

7	Providing & laying Reinforced cement concrete 1 : 1.5 : 3 (1cement : 1.5coarse sand :3 graded stone aggregate 12-20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering for all floors	Cum	2		
8	Centering and shuttering: Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels for columns, beams and slabs	Sqm	15		
9	Reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete Cold Twisted bars of grade FE-500D	Kg	500		
	Masonry Work				
10	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1cement:6 coarse sand of zone-II) at all heights and levels.	Cum	30		
11	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	30		
12	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	2		
13	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third coarse of half brick masonry (with F.P.S. bricks).	Sqm	2		
	BRICK BAT COBA WATERPROOFING				
14	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4	Sqm	100		

	coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.				
	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid)				
	CIVIL WORK				
15	Excavation of Base Work/ Brick bat coba on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	Sqm	50		
16	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	Cum	3		
17	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	300		
18	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	20		
	TILES / STONE / MARBLE				
19	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles 800x800mm / 1200 x 1800 mm / 1200x 1200 mm of approved color laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush/ spacer pointing in tile grout with matching epoxy including preparation of surface, cleaning etc complete. (Base Price -	Sqm	500		

	Rs. 125/Sqft) (Kajaria/Somany/Nitco or equivalent make)				
20	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/Somany/NITCO/ make approved equivalent of approved colour & quality. (Average Base Price – Rs. 100/Sqft including design and border on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	50		
21	Wall Tiling (Toilet and Pantry Area): Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved color and Kajaria make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete (Average Base Price – Rs. 80/Sqft including design, border and glass strip etc on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	200		
22	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer membrane reinforced with non woven fibre in Toilet areas upto 7ft height.	Sqm	150		
23	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 200/sft)	Sqm	40		
24	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaiselmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	80		
25	Fixing Udaipur Green Marble/ Yellow Jaiselmer stone / Granite as per the basic item, in border, facia and drops or similar locations, of width up to 150mm including cleaning etc.	RMT	150		

	complete.				
26	Providing & laying 40 mm thick marble chips flooring in combination of white and grey cement (50:50), rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry, glass strips, pigment etc. complete as per the drawing and design.	Sqm	10		
27	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joints to be filled by Chemical. Complete consider basic rate Rs 150/sft (for rounder patterns).	Sqm	10		
28	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joints to be filled with chemical. complete consider basic rate Rs 90/sft	Sqm	12		
29	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled with Chemical complete. consider basic rate Rs 80/sft	Sqm	20		
30	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled. complete consider basic rate Rs 90/sft	Sqm	20		
31	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. Joint to be filled with Chemical.	Sqm	20		

	complete consider basic rate Rs 800/sft				
32	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in copping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cement :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs. 80/- per Sft)	Sqm	20		
33	Providing & laying matt finish exterior grade terrace tiles in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. Joint to be filled with Chemical. complete. tiles to be layed on cement mortar giving proper rain water slope as per design. basic rate Rs 80/sft	Sqm	20		
34	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded & pre-polished, machine cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour& texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, polishing to edges to give high gloss finish etc complete at all levels	sqm	20		
35	Providing edge moulding to 18mm thick gang saw cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding& polisging to edges to give high gloss finish etc complete at all levels	metre	25		
36	Grinding & polishing the existing kota and marble stone flooring and steps in the entire staitcase well area starting from ground floor and leading up to second floor including all steps, risers, landing and skirting complete	Sqm	200		
	WOODEN FLOORING				
37	Providing & Fixing 8mm thick water proof MDF over heavy duty polythene sheet to avoid moisture/damages to the carpet tile flooring	sqm	60		
38	Providing & fixing Prelaminate wooden flooring With high resistance towards scratches / cigrate Burns, furniture legs in	Sqm	50		

	high abbreasion resistance, HPL laminate surface layer, HDF core material & Compact sound block underlay in thickness upto 9mm plank size upto 1195 x 200mm in Pergo /Kronotex or equivalent make in natural touch or Matte finish AC-5 grade as per direction of eng / officer in charge.				
39	Providing & fixing carpet tiles flooring over tiled Surface in level loop gauge 1/10 in 100% poly- Propylene material in thickness upto max 10mm & Pile weight upto 600gm/sqm in tile size up to 50mm x 50mm of approved make.	Sqm	60		
	PAINTING				
40	Internal Wall Paint : Providing & making only the base coat and preperation of the surface for the wall paper. Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)	Sqm	350		
41	Internal Wall Paint : Providing & applying 2 or more coats of Plastic Emulsion paint including a coat of primer (Asian Royale or equivalent). Complete	Sqm	700		
42	External Wall Paint : Providing & applying 2 or more coats of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian Apex Ultima)	Sqm	400		
43	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two or more subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	200		
44	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	50		
45	Finishing with Synthetic Enamel paint (two or more coats) at all locations prepared and applied as per manufacturer's specifications including appropriate priming coat, preparation of surface, etc. complete (Asian, ICI or equivalent)	Sqm	150		

	FALSE CEILING				
46	<p>False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main "T" runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross "T" of size 24x25 mm made of 0.30 mm thick (minimum) sheet, 1200 mm long spaced between main "T" at 600 mm center to center to form a grid of 1200x600 mm and secondary cross "T" of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main "T" runners to be suspended from ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by Engineer-in-charge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.</p>	Sqm	250		

47	Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm thick bottom rail of 80mm with tapered flange of 26mm each fixed with self tapping screws running in a direction perpendicular to G.I channel fixed with self tapping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with rawl plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. including Cove and design etc to accommodate the designer light / profile light etc all complete as per directions of Officer in charge	Sqm	300		
48	PoP Ceiling including cove and fixing of lights	Sqm	150		
49	Designer False ceiling made out of Wooden frame suspended from the trusses / Ceiling, BWP ply in 18mm thickness pasted with 3mm MDF for grooves and finally finished with 1mm thick designer laminate / glass / other designer items complete as per the directions	sqm	60		
50	Providing & fixing designer Ceiling & wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8mm MDF and finally finished with 50mm x 25mm wooden batens and 25mm x 25mm wooden batens and then painted with DUCO paint in required colour shade, 5mm lacquer glass and polish, designer laminate wherever required as per design and directions	sqm	10		
51	Plaster of Paris punning plaster on walls, 15-25mm thickness providing grooves as per the design	sqm	100		
52	POP punning plaster on walls to give an even & smooth finish average 15mm	Sqm	700		
	ELECTRICAL WORK				

53	Electricals: Providing electrical work comprising of PVC Conducing, Point / Power wiring, including CAT-6 cabling of D-Link Make, EPBAX, CCTV, LAN & Networking and for Office Automation, HUB common connector, cabling from Router to workstations and cabins an (Havells FRLS or equivalent), Modular Switches, Sockets with boxes (Northwest or Norises or Legrand or equivalent) & respective cover plate. All the wiring shall be terminated at server room / DVR/ Panel room etc as per the design and detail. (All other fittings & fixtures in concerned officials' scope) as per given specifications and amended upto date.	Sqm	500		
54	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Syska/wipro/Max or equivalent make) as per design	Each	50		
55	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp alongwith all acessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	4		
56	Supply, Installation, Testing and Commissioning (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated ,copper conductor ,single core cable etc as reqd	Each	4		
57	SITC of 15 watt LED type Down Lighter fitting direct in the fall ceiling (Recessed) type i/c testing commissioning and connection etc complete as required (Phillips/wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	50		
58	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etcar required (Philips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	30		
59	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	15		
60	SITC of designer hanging lights maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame fitted with CFL or LED bulbs as per design.	Each	6		
61	LED Up- Lighters (Weather Proof)	Nos	8		

62	LED Down- Lighters (Weather Proof)	Nos	7		
63	LED Wall Bracket Lights (Weather Proof)	Nos	12		
64	Providing & fixing Designer profile lights completely cutomized to the size and designs provided by the Project Architect in required colour & specifications and including the cost of light fixture, cost of customization, fixing materials, labour, tansport and lifting & handling charges (30Watt/50mm/6500K/recessed)				
i)	25 mm wide straight profile lights	mtr	<u>150</u>		
ii)	25 mm wide in Designer shape for office / Work station	mtr	<u>100</u>		
i)	50 mm wide straight profile lights	mtr	<u>100</u>		
ii)	50 mm wide in Designer shape for office / Work station	mtr	<u>150</u>		
iii)	100 mm wide rectangular shape 50Watt	mtr	<u>125</u>		
65	Providing & fixing upto 3 watt LED lights for Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	each	15		
66	Providing & fixing upto 3/6 watt LED strip lights for vertical Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	mtr	8		
67	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	Nos	2		
	4 WAY TPN DB				
	INCOMER :				
	1 no. 40A, FP MCB/ RCCB				
	Outgoings				
	12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.				
68	Providing & fixing Electrical LT panel including labour, boxing in heavy gauge with powder coating fitted with all required Switch gears and other electrical materials complete including transporation and lifting charges etc. with following accessories on panel : (i) 250 Amp TP&N MCCB 35kA = 1 No. (ii) 200 Amp 4 Strip Copper Bus Bar - 01 No. (iii) 100 Amp TP&N MCCB 25KA -= 04 Nos (iv) 63 Amp DPMCB = 4 Nos	each	1		

69	Providing & fixing Electrical cables including labour, with all required electrical materials complete including transportation and lifting charges etc. in Havells Make and required specifications				
i)	4/10 copper armoured	mtr	120		
ii)	4/16 copper armoured	mtr	110		
iii)	4/185 aluminium armoured	mtr	50		
70	Earthing with copper earth plate 600 mm X 600 mm X 3 mm thick including accessories, and providing masonry enclosure with cover plate having locking arrangement and watering pipe of 2.7 metre long etc. with charcoal/ coke and salt as required.	each	2 sets		
71	Providing and fixing 25 mm X 5 mm copper strip on surface or equivalent arrangement for concealed area connections etc. as required.	RMtr	90		
72	Providing & fixing ELCB in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3		
73	Providing & fixing TPN in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3		
74	Providing & fixing ELCB in Single pole 25Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	3		
	PLUMBING AND DRAINAGE				
75	Plumbing: Desmantling of existing pipeline for water supply and sewer and Providing Plumbing Lines in Toilets of 20mm PPR pipes (ISI Mark) with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water/ Soil Pipe to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	Sqm	40		
76	Plumbing: Providing Plumbing Lines in pantry for Sink, geyser, RO and other amenities of 16/20 mm PPR pipes (ISI Mark) with UV layer & glass coating with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water to the existing vertical sewer / New sewer line by replacing	L.S.	1		

	all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.				
77	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as per direction. Concealed work including cutting the chases and making good the walls.				
i)	20mm nominal outer dia pipe	RMT	20		
ii)	25mm nominal outer dia pipe	RMT	20		
iii)	32mm nominal outer dia pipe	RMT	10		
iv)	40mm nominal outer dia pipe	RMT	10		
78	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).				
i)	40 mm dia soil pipe	RMT	2		
ii)	75 mm dia soil pipe	RMT	4		
iii)	110 mm dia soil pipe	RMT	10		
79	Providing and fixing 110mm UPVC Nahani Trap.	Nos	6		
80	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos	6		
81	Providing and fixing BIB COCK	Nos	20		
82	Providing & Fixing CPVC Ball Valve				
i)	20mm nominal outer dia pipe	Nos	3		
ii)	25mm nominal outer dia pipe	Nos	2		
iii)	32mm nominal outer dia pipe	Nos	1		
iv)	40mm nominal outer dia pipe	Nos	1		
83	Providing & fixing 200mm dia 10KG pressure pvc pipes (Prince, Supreme or equivalent) as vertical stag lines for additional rain waters to the existing terrace in the two shafts complete including labour, materials, fittings, transport and skaffolding	mtr	10		
	CHAIRS AND SOFA SETS				
84	Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for use of official's/meeting	Nos	10		

	<p>purposes. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)</p>				
	<p>The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass – filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.</p>				
85	<p>Specifications for use of official's/meeting purposes revolving chair: The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. The arms of the chairs should be black .</p>	Nos	40		
	<p>The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the</p>				

	<p>chairs should be glass filled, twin wheel castors conforming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement. Note -. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official) All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.</p>				
86	<p>Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece armrests shall be made of black integral skin polyurethane with 50-70 "A" Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.</p>	Nos	30		

87	Specifications for lounge sofa sets: Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover. All material should be used of relevant ISI specification and as approved by the concerned officials.				
i)	Two seated sofa shall have overall size of 1400L x 740 D x 740 H mm	Nos	6		
ii)	One seated sofa shall have overall size of 850L x 740 D x 740 H mm	Nos	5		
iii)	Three seated sofa shall have overall size of 1800Lx740Dx740H mm	Nos	2		
	TABLES				
88	Providing and fixing CONFERENCE ROOM Table with the following specifications:- The table is to be supplied in completely knock down conditions for assembly at site. The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins. The table should be made up of min 32mm thick MDF board with balancing laminate. Top is finished with 1 mm thick laminate of Merino or equivalent make. The table should have waterfall edge. The foil shall be coated with PU layer for better scratch and wear resistance. MDF Board shall be of Interior Grade as per IS 12406 : 2003 The table connections have to be made in such a way that no gaps should be seen in between the tables. The provision of Wire carrier shall be as per manufacturer specifications. Table shall be made in following configuration:- 1) Conference Table 18 Seater -1 nos (6600 mm x 1200 mm). Note: The seating system design shall be modular / changeable as per drawing .	Nos	1		
89	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing/MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.	Nos	4		

90	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	3		
91	The side table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 450mm (W)x 450mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.	Nos	6		
92	Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with ample storage (drawer unit) provisions as per drawing & design, with a 50mm thick panel oneither sides of total ht 2100mm. A variation of +/-150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or	Nos	30		

	<p>equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.</p>				
93	<p>Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1350 x600mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, A variation of +/- 150mm either side shall be tolerable as/availability of space. the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and channels to be used, complete in all respects and ready to use.</p>	Nos	6		
94	<p>Modular Pantry: Wooden Table with 1mm thickness laminated and .8 mm laminate inside with storage for small pantry with granite / stone top and overhead unit as per the design.</p>	Sqm	7		
95	<p>Supplying and installation of Wooden Table of dimension Given below with ample storage (drawer unit) and with back unit/ side table as per the dimensions given below and provisions as per drawing & design. A variation of +/-300mm either side shall be tolerable as/availability of Space. The Wooden Table shall be made up of 19mm block board (in different thicknesses as per requirement of the design) finished Vineer and melamine polish and as per the design provided by the Architect, color as decided by the client/ Architect. The unit shall have a cabinets / drawers unit as per drawing provided. The</p>				

	drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted/ polish in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.				
i)	Director Cabin Table 2700(w)mmX900(d)mmX750(h) mm	Nos	1		
ii)	Back Unit at Director Cabin 2700(w)mmX470(d)mmX750(h)mm	Nos	1		
iii)	officer Cabin Table 2100(w)mmX750(d)mmX750(h) mm	Nos	4		
iv)	officer Cabin Table 1350(w)mmX750(d)mmX750(h) mm	Nos	2		
v)	Back Unit at officer Cabin 4550(w)mmX470(d)mmX750(h)mm	Nos	1		
vi)	Back Unit at officer Cabin 3400(w)mmX470(d)mmX750(h)mm	Nos	2		
vii)	Back Unit at officers Cabin 2250(w)mmX470(d)mmX750(h)mm	Nos	1		
viii)	Back Unit at officers Cabin 2100(w)mmX470(d)mmX750(h)mm	Nos	2		
ix)	Joining Table Cabin Area 1500(w)mmX600(d)mmX750(h)mm	Nos	8		
x)	Back Unit at Reception 3100(w)mmX470(d)mmX750(h)mm	Nos	1		
96	Providing & fixing Designer Reception table of size 3000mm x 900mm x 1050mm (+/- variation of 300 mm) and side table as per drawing made out of 18mm thick ply of any shape and design as provided by the Architect with Vineer/MDF and high Gloss PU Polish/Paint on all side with high class hardware and adhesive used as per the drawing and directions of the Project Architect including lighting system	each	1		

97	Providing and fixing of 1200mm x 600mm x 750 mm (with the variation of +/- 300 mm) with MS frame / wooden frame and 18mm thick board with Laminate finish (Greenlam or equivalent) as per the drawing for dining area.	each	8		
98	Providing and fixing of dining / restaurent Chair with SS finish and wooden seat or as may be approved by the architecth for the dinning area	each	30		
	WOODEN STORAGE UNITS				
99	Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by FSSAI/ matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required.				
i)	Having depth of up to 230mm	Sqm	30		
ii)	Having depth of up to 350mm	Sqm	50		
iii)	Having Depth of up to 450mm	Sqm	25		
iv)	Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm	15		
	WOODEN PARTITIONS AND PANELLING				

100	Specification for Partitions: Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking	Sqm	8		
101	Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official.	Sqm	140		
102	Providing and fixing in position teak veneer ply paneling made out of frame work of 50 x 50mm Mirinti/champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official	Sqm	150		

103	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions. Double skin partition to be raised with Laminate finish and 6mm thick factory made toughened glass duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	Sqm	40		
104	Providing & fixing 32mm thick seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20		
105	Providing & fixing designer wall panelling over 125mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 4mm MDF and finally finished with 1mm designer laminate / lacquer glass / other designer material as per design and directions of the Project Architect	sqm	10		
106	Providing & fixing designer wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8-10mm designer tiles in Armani Brown colour per design and directions of the Project Architect	sqm	10		
107	Providing & fixing designer wall panelling made out of 18mm thick BWP play as base, fixed with 8mm MDF in design as per drawing, edge of the MDF duly fixed with edge binding tape, 1mm designer laminate fixed in diagonal pattern and finally 5mm designer lacquered glass fixed with silicon in the slits between the laminate complete as per the design and instructions of the Project Architect.	sqm	20		
	Toughened Glass				
108	Providing and Fixing Toughened Glass on wall for writing board, name board etc as per details below :-				

i)	toughened glass for using as writing board	Sqm	5		
ii)	toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature	Sqm	3		
iii)	sign board using 19mm BWR Board & veneer with polish covered with toughned glass of same size using stickers/film pasted using stainless steel spacers as approved	Sqm	2		
109	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fiber sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	2		
110	Providing & fixing 4-6mm thick as the case may be designer coloured lacquered glass at various locations in ceiling and walls as per the drawing and design of the Project architect	sqm	15		
111	Providing & fixing designer railing in staircase made out of 12mm toughened glass and stainless steel frames and hardware in 304 steel grade as per the design of the Architect.	sqm	20		
	DOORS AND WINDOWS				
112	Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately.	Sqm	45		
113	Providing and Fixing Patch Fittings in Glass Doors etc as per directions of concerned officer-in-charge				
	a) Double cylinder floor spring (heavy duty - 90kg)	Nos	12		
	b) Top patch fitting of Ozone / Dorma /	Nos	12		

	Closma or equivalent make				
	c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make	Nos	12		
	d) Corner patch lock of ozone/ dorma / closma or equivalent make	Nos	12		
	e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make	Nos	12		
114	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.	Sqm	30		
115	Providing & fixing solar sun control film in brown / black / grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions.	Sqm	60		
116	Providing and Fixing 35mm thick BWP flush doors clad and pasted with 1mm designer laminate / 3mm veneer of standard make (Century / Green) on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardwares viz door closer etc; all complete ready to use	Sqm	70		
117	Providing and fixing of UPVC Sliding/fixed/casement window with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections as per the approved drawings by the Architect. The window will be with double toughned glass with Air Gap 6-10-6 fixed using rubber gasket. All hardware fittings will be of doorset or equivalent make.	Sqm	140		
	FIXTURES AND OTHER ITEMS				
118	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.				
	(a) Active screen range	Sqm	20		
	(b) Oaken Glow (officer cabins)	Sqm	20		
	(c) View Max screen	Sqm	30		
119	Providing & pasting imported graphic / customised designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50		
120	Providing & pasting texured / standard designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete	Sqm	300		

	as per approved design by concerned officer.				
121	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	4		
122	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	4		
123	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	4		
124	Providing & fixing unplastis edpvc triple layer overhead water storage tank ISI Mark Syntex or equivalent	Ltr	5000		
125	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6		
126	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6		
127	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6		
128	Providing & fixing hand shower (health faucet) with metal hose & holder in polish crome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	6		
129	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	Nos	8		
130	Providing & fixing unplasticied PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	8		
131	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	Nos	8		

132	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	Nos	8		
133	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	Nos	8		
134	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	Nos	9		
135	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	Nos	15		
136	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accesories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper llining complete as per the directions of the Officer in charge	each	6		
137	Providing & fixing 5mm thick looking mirror of superior quality (Modigaard/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental beeding all around the mirror including polishing 7 fixing with teak wood plugs etc complete as per the directions.	sqm	6		
138	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing , commissioning etc. as reqd.	Each	6		
139	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48" in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	20		

140	Providing & fixing geysers including labour, geyser and plumbing materials complete including transportation and lifting charges etc. (Cropton, Racold or equivalent)				
i)	25 Ltr	each	1		
ii)	15 Ltr	each	3		
141	Providing & fixing R.O. system for water purification including labour, RO and plumbing materials complete including transportation and lifting charges etc. minimum capacity 20 Ltrs (Eureka or Kent or equivalent)	each	1		
142	Providing & fixing Exhaust Fans / fresh air ventilation fans in toilets & kitchen areas (200mm or higher)	each	4		
143	Providing & fixing wall fans in officer cabins in size 400mm sweep with oscillating function in white colour plastic body of Orient, Crompton or equivalent make (Standard Size)	each	10		
144	Providing & fixing Electric Chimney in the Kitchen upto 900mm in width with High RPM motor including ventilation pipe and fixing complete with transportation & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1		
145	Providing & fixing Electric Hob for cooking in the Kitchen upto 900mm in width with 3 to 4 burners including connection pipe and fixing complete with transportation & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1		
146	Providing & fixing upto 300 ltr Refrigerator for the Kitchen complete including transport, lifting and handling charges of Godrej, Whirlpool, Hier, Hitachi or equivalent make	each	1		
147	Providing & fixing upto 28 ltr Microwave for the Kitchen complete including transport, lifting and handling charges of Whirlpool, Hier, IFB, Samsung or equivalent make	each	1		
148	Providing & fixing Designer Console customized to the shape and size as specified by the project architect / lead consultant - made out of solid teak wood base duly PU polished and having stone top as per design including transport and lifting charges.	Each	1		
149	Providing & fixing new monoblock 0.5 hp water motor of crompton / kirloskar or equivalent make along with an automatic sensor connected to the said pump having wire going upto the concerned tank with mercury dip inside to sense the level of water for having water supply all round the day on auto-mode system	set	1		

	VARIABLE REFRIGERANT FLOW SYSTEM				
	<u>Installation of Variable Refrigerant Flow System</u>				
150	Supply of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODUs have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor. (make Hitachi/Mitsubishi Heavy Duty/Toshiba only)				
i)	24 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1		
ii)	40 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1		
	<u>INDOOR UNIT</u>				
151	Supply of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections,etc of various capacities.				
	4 way cassette with wired/corded remote				
	2.0 TR	Nos	32		
	2.50 TR	Nos	3		
	1.5 TR	Nos	2		
	3.0 TR	Nos	1		
	Hi-Wall Type				
	1.3 TR	Nos	1		
	1.0 TR	Nos	4		
	Corded Remotes	Nos	38		
	Cordless Remotes	Nos	5		
152	Y-Joints	Nos	44		
	Freight, Loading & Unloading				
	Installation of Variable Refrigerant Flow System				

153	Installation , Testing and commissioning (duly certified through OEM) of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODUs have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.				
	Installation, Testing and Commissioning Outdoor Unit				
i)	24 HP	Nos	1		
ii)	40 HP	Nos	2		
	Indoor Units				
154	Installation, testing and commissioning of INDOOR units , address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism , pipe connections and individually controlled louver setting for cassettes.				
	Cassette Units				
	2.0 TR	Nos	32		
	2.4 TR	Nos	3		
	1.5 TR	Nos	2		
	3.0 TR	Nos	1		
	Hi-Wall Units				
i)	Wall Mounted Split Type : 1.3 TR	Nos	1		
ii)	Wall Mounted Split Type : 1.0 TR	Nos	4		
iii)	Corded Remote	Nos	38		
iv)	MS Stand for Outdoor Unit Mounting	Nos	3		
	Refrigerant Piping, Drain Piping and Cabling				
155	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.				
	41.3 (with 19 mm Insulation)	RMT	50		
	34.9 (with 19 mm Insulation)	RMT	50		
	28.6 (with 19 mm Insulation)	RMT	30		
	22.2 (with 19 mm Insulation)	RMT	30		
	19.1 (with 19 mm Insulation)	RMT	120		

	15.9 (with 19 mm Insulation)	RMT	275		
	12.7 (with 19 mm Insulation)	RMT	100		
	9.5 (with 13 mm Insulation)	RMT	175		
	6.4 (with 13 mm Insulation)	RMT	100		
	<u>Cable Tray</u>				
156	Providing and fixing of GI cable tray with properly support complete with GI threaded.				
i)	Cable Tray for copper piping (300 mm) without cover	RMT	90		
ii)	Cable Tray for copper piping (150 mm) without cover	RMT	50		
	Supply, installation, testing & commissioning of Refnet Joints	Nos.	44		
157	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.				
i)	32 mm dia	RMT	90		
ii)	40mm dia	RMT	180		
158	Supply & fixing of control cum transmission wiring of Copper Conductor Cable alongwithConduite for looping between indoor & outdoor VRF System & to main Central remote controller system				
i)	2 C X 1.5 Sq mm	RMT	1025		
ii)	Cassette Frames	Nos.	38		
	<u>Audio/Visual Items</u>				
159	75"4K UHD (3840x2160) LED display, HDMI, DVI, DP, VGA, Video IN, Component, USB, RS232, Audio IN, 20W in built Speaker, IPS LED Display, USB Media Player, Audio input search, Auto Sleep, Auto Wakeup, Auto Source Detect. And wall mount kit. Approved Make : Panasonic, LG, Samsung	Nos	1		
160	60" (inch) Full HD Display with Pixel Pitch of minimum 0.693x0.693mm HDMIx3, Mini D-sub 15 pinx1, Component Video RCA (Y, Cb/Pb, Cr/Pr)x1, Composite Video RCA pinx2, RCA pin (L/R)x2, 3.5mm-diameter mini stereo jack x 1, RS-232Cx1, USBx1 of specified make (Samsung, LG, Sharp) and wall mount kit	No	1		
161	49 Inch Display with1,920 x 1,080, Brightness 350 cd/m ² or above , with HDMI(2)/ DVI-D/ RGB/ USB/ RS232C/ RJ45/ Audio/ IR and Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	3		
162	Digital Conference System: Chairman Microphone Unit, with gooseneck microphone,	L.S.	1		

	Min 500mm length Condenser gooseneck microphone (cardioid), Clear & Function buttons, Voice controlled activation, Integrated loudspeaker volume when microphone is switched on, Headphone output, Configurable function button, clear button to clear/deactivate all active delegate microphone units, microphone button to turn the microphone on or off with all the required accessories etc all complete AS PER DETAILS MENTIONED BELOW (Make Beyerdynamic, Clockaudio, AKG)				
163	SITC of Digital conference system: Delegate Microphone unit, with gooseneck microphone, min 500mm length Condenser microphone (cardioid), Voice-controlled activation, Integrated loudspeaker, Decreased loudspeaker volume when microphone is switched on, Headphone output, Microphone button to turn the microphone on or off all required accessories etc all complete. (Make Beyerdynamic, Clockaudio, AKG)	Nos	10		
164	SITC of Digital Conference system: Central Unit, Control Mn 100 microphone units, 8 microphone unit can be turned on simultaneously, Control and configuration of the microphone units, Automatic audio channel allocation of the microphone units, system can be integrated into tele and Video conference, RS 232 interface, Different operating modes manual, Voice Activation, Override and Push-To-Talk, balanced and Unbalanced Audio Outputs etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	1		
165	Digital Conference System: Connecting cable, RJ45/ Multicore connectors, length 2.5m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	11		
166	Digital Conference System: Connecting cable, RJ45/ Multicore connectors, length 20m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	2		
167	Wireless Handheld System Wireless Transmission- Analog UHF, Number of RF Channels- 960, RF Bandwidth- 24 MHz, Max Systems per Setup - 12, Max Operating Range- 100 m, Frequency Step Size- 25 kHz, Make Beyerdynamic, Clockaudio, AKG, Shure	Nos	2		
168	Compact in-ceiling speakers with 130° conical, Frequency Range- 80 Hz - 20 kHz, 80 Watts Continuous Program Power, Rated Maximum SPL - 102 dB @ 1 m, Nominal Impedance - 16	Nos	4		

	ohms (Min Z 16.1 Ω @ 320 Hz) Make JBL, Extron, Bose				
169	Two Channel Amplifier with 215W at 8 Ω and 350W at 4 Ω , Frequency Response- +0dB, -1dB, Signal to Noise Ratio- >97dB*, Total Harmonic Distortion- <0.5% Make Crown, Extron, Bose	Nos	1		
170	S.I.T.C. of Digital Signal Processor with 6 or more, mic/line, balanced/unbalanced input and 4 or more, balanced/unbalanced line level output, with built in AEC Frequency Response: 20 Hz to 20 KHz or better, S/N Ratio: >102dB or better, phantom power on all the Input channels. Should also have other features like Feedback suppression, level control, dynamics, mixers, delay and control on RS232/Ethernet complete with installation as per the site requirement. Make Extron / BIAMP/ Crestron	Nos	1		
171	Video Conferencing System with 4-Site Connection, Multicast, SIP, H.323 connection, Multi-Monitor upto 2, Echo canceller, Auto gain control, HDMI x 2, Supported output resolutions: 1920 x 1080i, 1920 x 1080p, RJ45 x 1 (100BASE-TX Full Duplex), RS-232C x 1, 12x / 10x Camera, Pan: $\pm 130^\circ$, Tilt: $+90^\circ$ - 25° . Make Panasonic, Cisco, Polycom	Nos	1		
172	Cable cubby with 1 power , 1 USB Power and 4 holes for 1 HDMI and 2 LAN Cable. Make EIS, Extron, Crestrn	Nos	1		
173	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1		
174	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1		
175	Distribution Amplifier with 1 HDMI IN and 4 HDMI Out Make Extron/ Crestron/Linetek	Nos	1		
176	Metallic Podium Passive Plate with 2 USB Ports, Power Point, Self-Lockable Wheels, Front Logo Sheet all complete. Approved Make - Globus/Smart Media/EIS	No	1		
177	DUAL Wireless Lapel Microphone system in UHF band. IR synchronism between receiver and microphones. LCD display with AF, RF, gain and frequency information, Manual adjustment, free frequencies scan and squelch level functions, Individual and Mix outputs of two channel, RECEIVER Frequency band - True Diversity, Bandwidth - 24 kHz, Frequency response - 20 Hz - 20kHz S/N Ratio >104dB (A), Dynamic range >99.5dB, Lapel	Nos	1		

	MICROPHONE - Polar Pattern - Cardioid RF output power - 30 mW, S/N Ratio >104dB (A) Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio				
178	DUAL Wireless Handheld Microphone system in UHF band. IR synchronism between receiver and microphones, LCD display with AF, RF, gain and frequency information, Manual adjustment, free frequencies scan and squelch level functions, Individual and Mix outputs of two channel. RECEIVER Frequency band - True Diversity Bandwidth - 24 kHz, Frequency response - 20 Hz - 20kHz S/N Ratio >104dB (A), Dynamic range >99.5dB ,HANDHELD MICROPHONE - Polar Pattern - Cardioid, RF output power - 30 mW, S/N Ratio >104dB (A) Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio	No	1		
179	Back Electret Condenser Gooseneck Mic with LED ring at head, Polar Pattern: Cardioid, Sensitivity: -54 +/- 3dB/Pa(0dB=1V/Pa at 1kHz), Frequency Response: 50 Hz - 16 kHz, Output Impedance: 200 +/-30%, Max Input SPL: 138 dB, Equivalent Output Noise: 28 dB, Dynamic Range: 110 dB, Signal/Noise ratio: 65 dB, Current consumption: 2 mA, Desktop base with ON/Off Switch Approved Make - Beyerdynamic, Work Pro/ Shure / Revolabs/ Clockaudio		1		
180	2 way passive loudspeaker, Elements: 6½" woofer + 1" TWT, Power handling (100 V Line): 32 W (312 ohm) / 16 W (625 ohm) / 8 W (1k2 ohm) / 4 W (2k5 ohm), Power handling (70 V Line): 16 W (326 ohm) / 8 W (612 ohm) / 4 W (12k23 ohm) / 2 W (2k45 kohm), Power handling (8 ohm): 60 W AES// 200 W peak, Input connector in form of Euroblock, Sensitivity (1W/1m): 92 dB, Max SPL: 109 dB, Frequency response: 80 Hz - 20 kHz, RAL colour code: RAL 9003 (W) /9004 (B). Approved Make - Extron, Bose and Work Pro		6		

181	Audio Amplifier with Output power (RMS): 120 W.Output power (Peak): 180 W, Audio inputs: 4 MIC, 1 CD, 1 AUX level. High Impedance Line Output: 100 V, Pre-out: 600 ohm / 1V. Monitor: 8 ohm / 1 W - 600 ohm / 1V.Frequency Response: 50 Hz - 20 kHz +/- 3 dB. EQ Control: Bass: (+/- 10 dB) / 31 Hz - 180 Hz / Centre freq. 100 Hz. Treble:(+/- 10 dB) / 2k5 Hz - 20 Hz / Centre freq. 10 Hz, S/N Ratio: >80 dB (Line), > 60 dB (MIC), THD: Less than 1% at 1 kHz, rated power. Chime: 2 tone chime Approved Make - Extron, Bose and Work Pro	No	1		
182	Digital Signal Processor with Analog I/O Channels : 4x4, Analog Input Gain : 0, 10, 20, 30, 40, 43 dB, Analog Input Level : +24 dBu, Analog Output Level : +24 dBu, Frequency Response : ±0 2 dB (20 Hz to 20 kHz), THD+N : < 0 003% (1 kHz, +4 dBu), Common Mode Rejection Ratio : 80 dB @ 60Hz, SNR : 110 dB, Analog Dynamic Range : 113 dB, Analog Background Noise : -89 dBu (A-weighted), Channel Isolation : 108 dB (1 kHz), Input Impedance : 94k ohms, Output Impedance : 102 ohms (Balanced), Phantom Power : 48 V, Interface Input Port : 4 Analog Audio , Output Port : 4 Analog Audio (Terminal Block), 1 LAN (RJ-45), USB Port : 1 USB Audio (Type-A) Approved Make - Extron, BIAMP, Crestron, Danacoid	Nos	1		
183	SITC of USB 3.0 and HDMI video output interface PTZ Camera, with a 12x optical zoom Viewing Angle: 72°(H) 80°(D), Wide range Pan/ Tilt/Zoom actions: Pan angle from -100° to +100°; tilting angle from -30° to +30°, Equipped with a Sony 1/2.8 inch image sensor Full HD 1080p signal output format with a high frame rate of 60 fps, compitable with Zoom, GotoMeeting and Cisco Webex. Approved Make - Panasonic, Lumens,	No	1		
184	4 inputs Multi Format Transmitter with VGA, HDMI, DVI and DP and Cat X out, Up to 4K UHD 3840x2160@30Hz at 4:4:4, 1600x1200@60Hz, Full HD 1920x1080@60Hz, Built-in Control System, IR, RS-232, EDID Emulation,Built-in Oscilloscope for detecting the incoming signal parameters Approved Brand - Lightware, Extron, Crestron	No	1		
185	SITC of HDMI Receiver with 1x HDBaseT Input and HDMI Output with EDID, with Ethernet, RS-232, HDCP IR Pass throught and support upto 170m of Signal Transmission	No	1		

	Approved Brand - Lightware, Extron, Crestron				
186	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1		
187	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1		
188	HDMI Cable, Speaker Cable, Audio Cable as per Site Requiriement Make Extron/ Crestron/Linetek	Nos	1		
	CCTV SURVEILLANCE SYSTEM				
189	Providing & fixing CCTV surveillance system complete including 4TB HDD, 32 Channel NVR for recording with minimum 15 days back up upto 24 cameras etc inclusive of all allied accessories to make it fully functional with display smart screen HD LED Make: LG, Samsung of 40" size as per specifications and directions of the project architect. Broad details are mentioned below in sub paras viz i, ii to ix	L.S.	1		
190	Bullet Camera (12 Nos) - Fixed Lens Supply, Installation, Testing and Commissioning of 2 MP bullet camera with minimum following parameters or better: Sony IMX323 1/2.7" CMOS Progressive Scan Sensor,1920 X 1080P, 3.6mm Fixed Lens, Color: 0.1Lux @ F1.2 (AGC OFF), B/W: 0 Lux @ (IR ON), H.264, M-JPEG compressions, 20 pcs. III-Gen.SMT IR LED,IR distance 5~30 meters, ONVIF Profile S, DWDR, Privacy Masking, PoE, Micro SD Card slot Certification /Compliance - BIS, EN, CE, ROHS				
i)	(Make Pelco /Bosch/Q-see/ Axis/ CBC/Panasonic and equivalent)				

ii)	Network Video Recorder (Qty 01) : Supply, Installation, Testing and Commissioning of 32 Channels Network video recorder with minimum following parameters or better :- Dual-core embedded processor ,32CH 8HDD NVR , 320Mbps ,Up to 32ch IP cameras access 8 SATA hard disk each up to 12TB ,2 RJ45 10M/100M/1000M network interface Simultaneous HDMI&VGA up to 4K output Easy to use same interface of GUI/WEB/Client 1ch Audio I/O 16ch Alarm input, 4ch Alarm output, RAID 5, RAID 6, RAID 10, 3 ports (USB 2.0 x2, USB3.0 x1) with 4 TB X2 HDD having Certification/Compliance - BIS, EN, CE, ROHS Make Pelco /Bosch/Q-see/ Axis/ CBC and equivalent)				
iii)	Supply, Installation, Testing and Commissioning of 24 port Switch with SFP Ports (without Modules) (qty 01) minimum following parameters or better :- 32 port Switch with SFP Ports				
iv)	Display Unit (qty 01) : Supply, Installation, Testing and Commissioning of Display 24 x 7 days with minimum following parameters or better :- Smart Screen Size 40 inch Screen Resolution 1,920 x 1,080 (FHD pixels HD Type (make Samsung, LG equivalent)				
v)	Control Room Rack Indoor (qty 01) : Supply, Installation, Testing and Commissioning of Floor Rack with minimum following parameters or better :- 6U Rack Frame, Dust filter				
vi)	Camera Mounting Accessories (qty 12 Nos)				
	Pole Mount Bracket for Installation of Bullet Cameras complete as required.				
vii)	LIU Fully Loaded (qty 01) : Supply, Installation, Testing and Commissioning of patch panel with minimum following parameters or better :-24 Port, rack unit 1U, Powder coated aluminium alloy box, ABS FR spool, Nylon FR cable grommet, Aluminium + ABS splice tray, including all accessories and connectors ISO/IEC 11801, EN 20173				

viii)	Supply and fixing of 25 mm PVC Pipe of medium class PVC conduit along with accessories in surface/recess including cutting the wall and making good the same in case of recessed conduit as required with accessories (ISI MARK) as per site requirement				
ix)	CMS Software for 24 Cameras to view picture on Mobile/Computer etc at different location in addition to Display Unit viz LED TV installed with the above equipment				
191	Supply, installation and Commissioning of New Lift (04 stops) with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 4 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The lift shall be of Schindler/Mitsubishi/OTIS make only. Cabin Design and Door design will be with prior approval of FSSAI. All complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility. Broad details /specifications are mentioned separately.	Nos	2		

SIGNATURE OF BIDDER WITH SEAL AND DATE

Annexure-5

(Part-II for A.C. AMC)

AMC Rates – VRF Airconditioning System at 2nd & 3rd Floor, Central Documentation Complex Building, Rajaji Salai, Chennai

Projected charges for Comprehensive Annual Maintenance Contract (AMC) including the cost of spares & consumables, excluding taxes etc. fixed for 03 years after expiry of defects liability/guarantee/warranty comprehensive free maintenance period of 24 months (02 yrs) from the date of installation and handing over the system for usage. Taxes shall be paid extra as per prevailing rates being statutory component likely to be changed during the period.

S.No.	Description of Items	Type	Capacity	Total AMC Charges for 03 Years in Rupees (INR)			
				3 rd Year	4 th Year	5 th Year	Total Charges for three

							years
(A)	VRF Air Conditioning System using Cassette Type Indoor Units for Air Flow/Circulation as per specification given in RFP	VRF Air Cooled (Cool and Hot)	Approx 60KWp				
(B)	Total (in Rs.)						

Grand Total Amount for Three Years (03 Yrs) (excluding taxes) =

Note : Evaluation of bids will be on Grand Total Amount quoted by the bidders (i.e. aggregate for 3 yrs)

The payment of AMC will be released on yearly basis after completion of warranty period

SIGNATURE OF BIDDER WITH SEAL AND DATE

Annexure – 6

Performance Security

FORM OF BANK GUARANTEE FOR PERFORMANCE SECURITY

(To be stamped in accordance with Stamps Act of India)

1. THIS DEED of Guarantee made this day of _____ between _____ (Name of the Bank) (here in after called the “Bank”) of the one part and _____ (Name of the Department) (hereinafter called the “Department”) of the other part.
2. WHEREAS _____ (Name of the Department) has awarded the contract for creation of furnished office with complete interiors, furniture & fixtures, air-conditioning system, audio/visual, setting up of Lab, other misc & civil work at 2nd & 3rd floor and terrace of documentation centre building, Rajaji Salai, Chennai adjoining to Chennai Port Trust.

3. with allied misc jobs for Rs. _____ (Rupees in figures and words) (hereinafter called the “contract”) to M/s _____ (Name of the contractor (hereinafter called the “contractor”).
4. AND WHEREAS THE Contractor is bound by the said Contract to submit to the Department a Performance Security for a total amount of Rs. _____ (Amount in figures and words).
5. NOW WE the Undersigned _____ (Name of the Bank) being fully authorized to sign and to incur obligations for and on behalf of and in the name of _____ (Full name of Bank), hereby declare that the said Bank will guarantee the Department the full amount of Rs. _____ (Amount in figures and words) as stated above.
6. After the Contractor has signed the aforementioned contract with the Department, the Bank is engaged to pay the Department, any amount up to and inclusive of the aforementioned full amount upon written order from the Department to indemnify the Department for any liability of damage resulting from any defects or shortcomings of the Contractor or the debts he may have incurred to any parties involved in the Works under the Contract mentioned above, whether these defects or shortcomings or debts are actual or estimated or expected. The bank will deliver the money required by the Department immediately on demand without delay without reference to the Contractor and without the necessity of a previous notice of or judicial or administrative procedures and without it being necessary to prove to the Bank the liability of damages resulting from any defects or shortcomings or debts of the Contractor. The bank shall pay to the Department any money so demanded notwithstanding any dispute /disputes raised by the Contractor in any suit of proceedings pending before any Court, Tribunal or Arbitrator(s) relating thereto and the liability under this guarantee shall be absolute and unequivocal.
7. THIS GUARANTEE is valid for a period of _____ months from the date of signing. (The initial period for which this Guarantee will be valid must be for at least six months longer than the anticipated expiry date of the Contract period).
8. At any time during the period in which this Guarantee is still valid, if the Department agree to grant a time of extension to the contractor or if the contractor fails to complete the works within the time of completion as stated in the contract, or fails to discharge himself of the liability or damage or debts as stated above, it is understood that the Bank will extend this Guarantee under the same conditions for the required time on demand by the Department and at the cost of the contractor.
9. The Guarantee hereinbefore contained shall not be affected by any change in the Constitution of the Bank of the contractor.
10. The Neglect of forbearance of the Department in enforcement of payment of any moneys, the payment where of is intended to be hereby secured or the given of time by the Department for the payment hereof shall in no way relieve the Bank of their liability under this deed.
11. The expressions “the Department”, “the Bank” and “the Contractor” herein before used shall include their respective successor and assigns.

IN WITNESS whereof I/We of; the bank has signed and sealed this guarantee on the _____ day of _____ (Month) _____ (Year) being herewith duly authorized.

For and on behalf of
the _____ Bank.

Signature of authorized Bank official

Name _____

Designation _____

I.D. No. _____

Stamp/ Seal of the Bank.

Signed, sealed and delivered for and on behalf of the Bank by the above named _____ in the presence of :

Witness- 1

Signature _____

Name _____

Address _____

Witness- 2

Signature _____

Name _____

Address _____

Annexure – 7

CHECKLIST - FOR BIDDERS

S No.	Details	Yes / No	Remarks
01.	Enclose DD for Rs.100/- in favour of Sr. Accounts Officer, FSSAI towards the cost of Tender Documents		
02.	DD for Rs.11,50,000/- (Rupees Eleven Lakh Fifty Thousand Only) in favour of Sr. Accounts Officer, FSSAI towards EMD.		
03.	Tender Form : Annexure – 1		
04.	Tender document duly signed and stamped on each page.		
05.	Bidder Profile – : Annexure – 2		
06.	Financial Status : Annexure – 3		
07.	Letter of Authority : Annexure–4		
08.	Price-Bid : Annexure – 5		
09.	Power of attorney in favour of Signatory		

10.	Enclosed Xerox copy of PAN Card		
11.	Enclosed Xerox copy of GST Registration Certificate		
12.	Enclosed Xerox copy of EPF/ESI Registration Certificates		
13.	Attached the copies of the financial statements, including all related notes and income statement for the last three Financial years i.e. 2017-18, 2018-19 and 2019 – 20.		
14.	Enclosed copy of work order / contract with satisfactory work completion certificate and in case of ongoing project/work satisfactory performance certificate		

Note : **Please note that the above check list is an indicative for ready reference of the bidders. To fulfil the eligibility criteria please see RFP in detail.**

SIGNATURE OF BIDDER WITH SEAL AND DATE